

# NATIONAL COMPANY LAW TRIBUNAL

## OBJECTION DATED 16.08.2023 TO 03.09.2023

### PETITION , APPLICATION , ADDITIONAL DOCUMENTS, GOVT REPORTS ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	20/01/2022	Company Petition IB (IBC)	710102006412022		JAMMU AND KASHMIR BANK LIMITED VS L.D. CRYSTALS PRIVATE LIMITED	IBC under Sec 7	24/08/2023	page:151-194, not clear ( typed copy required) please contact to registry regarding you file	Ashutosh
2	20/01/2022	Company Petition IB (IBC)	710102006372022		JAMMU AND KASHMIR BANK LIMITED VS GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	24/08/2023	page:47, not clear (typed copy required)please contact to registry regarding you file	Ashutosh
3	21/01/2022	Company Petition IB (IBC)	710102006672022		JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	24/08/2023	page:81-86, 340, 364, not clear, cut ( typed copy required) please contact to registry regarding you file	Ashutosh
4	21/01/2022	Company Petition IB (IBC)	710102006692022		JAMMU AND KASHMIR BANK LIMITED VS GAGAR METALS PRIVATE LIMITED	IBC under Sec 7	29/08/2023	page:497, 615-621, 751-752, not clear, please ccheck properly file	Ashutosh
5	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	29/08/2023	page:196 not clear, please ccheck properly file	Ashutosh
6	20/01/2022	Company Petition IB (IBC)	710102006402022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	24/08/2023	court fee and advocate welfare has been misplaced paste on blank side of Vakaltnama, etc page:151-194, not clear ( typed copy required) please contact to registry regarding you file	Ashutosh
7	20/01/2022	Company Petition IB (IBC)	710102006422022		JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	IBC under Sec 7	24/08/2023	&quot;page:151-194, not clear ( typed copy required) please contact to registry regarding you file &quot;	Ashutosh
8	13/04/2022	Company Petition IB (IBC)	710102028812022		JAMMU AND KASHMIR BANK LIMITED VS GAURAV RATHI	Section 95(1)	29/08/2023	section wrong mention on index,90 to 102, 290 to 293,not clear	Ashutosh



14	10/5/2023	Company Petition IB (IBC)	710102042872023		ROHIT GUPTA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	IBC under Sec 7	30/08/2023	Form B missed IRP certificate missed please contact to registry for IRP certificate missed	Parul Dhurvey
15	11/5/2023	Company Petition IB (IBC)	710102043222023		AIR TRANSPORT CORPORATION ASSAM PRIVATELTD VS POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	23/08/2023	Pg-42 to 48, 51,52,55,60 to 64,67 to 84,88 to 118,151,219 not clear vakalatnama missed Pg- 224,225,226,227 missed please see master index please contact to registry regarding your file	Gulshan Kr.
16	22/05/2023	Company Appeal(Companies Act)	710102046122023		AIR TRANSPORT CORPORATION ASSAM PRIVATELTD VS POWER GRID CORPORATION OF INDIA LIMITED	Sec 252 (3)	23/08/2023	company master data not proper show	ASHISH
17	22/05/2023	Company Petition IB (IBC)	710102046242023		AL-BADER REFRIGERATOR FOR TRADING FOOD VS AL SAQIB EXPORTS PVT. LTD	IBC Under Sec 9	17/08/2023	Merge into one pdf and and typed copies of illegible pages.	F.S
18	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	23/08/2023	(contact to registry) to file issue	Amit
19	15/06/2023	Company Petition (Companies Act)	710102053432023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA) PRIVATE LIMITED.	Sec. 58(3),Sec. 59	23/08/2023	all affidavit haryana and notary delhi (come to registry)	SHARAD
20	20/06/2023	Intervention Petition (IBC)	710102054052023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	29/08/2023	Pg-18,19A not clear index wrong	ABHISHEK SETHI
21	20/06/2023	Intervention Petition (IBC)	710102054062023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	29/08/2023	please delete extra pdf	ABHISHEK SETHI
22	20/06/2023	Company Petition IB (IBC)	710102054152023		GHV ADVANCED CARE PRIVATE LIMITED VS DIYOS MEN,S HEALTH CENTERS PRIVATELIMITED	IBC Under Sec 9	23/08/2023	please contact to registry regarding your file pdf not clear true copy sign missed	PREM
23	22/06/2023	Company Appeal(Companies Act)	710102054592023		GHV ADVANCED CARE PRIVATE LIMITED VS DIYOS MEN,S HEALTH CENTERS PRIVATELIMITED	Sec 252 (3)	23/08/2023	master data page numbering not mentioned in index 98 page missed	Neha R & Associates

24	23/06/2023	Company Petition IB (IBC)	710102054812023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	30/08/2023	Form B missed	MITAL AND MITAL
25	22/06/2023	Company Petition IB (IBC)	710102054522023		SHUBH LAKSHMI SYNTHETICS PRIVATE LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/08/2023	case type wrong main case number not mention in pdf not link application section wrong according your pdf 2nd party not fill in portal Pg-70,71 blur please contact to registry regarding your file dociments not available in dms	Rishabh Singh
26	3/7/2023	Company Petition IB (IBC)	710102057022023		R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Application under any other provisions- IBC	28/08/2023	section wrong technically	Debopriyo Moulik
27	7/7/2023	Company Appeal(Companies Act)	710102058142023		R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Sec 252 (1)	28/08/2023	who appear not mentioned and index detail also missed page ,,92,,108 ,109, ,145 not clear income tax service kindly serve in dcit cell delhi high court (come to registry)	ANJALI YADAV
28	7/7/2023	Company Petition IB (IBC)	710102058262023		SANJAY VASUDEV VS KKSPUN INDIA LIMITED	Section 94(1)	30/08/2023	date missed in vakalatnama missed Pg-143 to 148,cut,	Dyuti
29	7/7/2023	Company Petition IB (IBC)	710102058272023		MINAKSHI VASUDEV VS KKSPUN INDIA LIMITED	Section 94(1)	30/08/2023	Pg-186,216,238,245,246,254 not clear Pg-262,267 to 272,310 cut date missed in vakalatnama missed please mention true type copy o n typed copy	Dyuti
30	10/7/2023	Intervention Petition (IBC)	710102058972023		BALDEV METALS PVT. LTD VS KIRAN UDYOG PVT LTD	Sec 60(5)	30/08/2023	court fee @ 3rs missed	Karan Bindra
31	12/7/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102059792023		AUTOMELA ONLINE SERVICES PRIVATELIMITED. VS KIRAN UDYOG PVT LTD	Rule 11 of NCLT	16/08/2023	case type wrong	RAKESH KUMAR
32	11/7/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	21/08/2023	please do propelry file and contactvt to registry please contact to registry regarding your file	Harshit Gupta



33	15/07/2023	Company Petition IB (IBC)	710102062132023		TRESCO HOMES PRIVATE LIMITED VS SOHO LIMITED	IBC under Sec 7	30/08/2023	BR or authority letter missed IRP certificate missed contact to registry	Abhishek Anand
34	7/7/2023	Company Petition IB (IBC)	710102058232023		KAUSHALYA DEVI VS SOHO LIMITED	Section 94(1)	30/08/2023	Pg-238,245,245A,252,324,325 cut and not clear . date missed in vakalatnama missed	Dyuti
35	20/07/2023	Company Appeal(Companies Act)	710102063612023		KAUSHALYA DEVI VS SOHO LIMITED	Sec 252 (3)	17/08/2023	, stk 7 missed WRONG income tax service missed Exemption application kindly remove Come to registry	Jayant
36	7/7/2023	Company Petition IB (IBC)	710102058252023		MANOJ KUMAR VS SOHO LIMITED	Section 94(1)	30/08/2023	Pg-285,288,309,312,314,335,337,352,364,not clear Pg-338,342,346,357,358,359,363 cut date missed in vakalatnama missed	Dyuti
37	18/07/2023	Company Petition IB (IBC)	710102063162023		GAGAN CHHABRA VS SMS VISHWA JV	IBC Under Sec 9	28/08/2023	index and pdf pagination wrong please check properly may be master data missed contact to registry regarding your file	Bhargavi
38	20/07/2023	Company Petition IB (IBC)	710102063682023		KAPIL KUMAR VS SOLITAIRE INFOMEDIA PRIVATE LIMITED	IBC under Sec 7	31/08/2023	Pg-2792 to 2794 missed same defect please remove all defect after that you can file &&&&&am p;&quot;need to affidavit for all applicant ,Pg-155,159 to 167,189,238,242,262,266,267,271,275,286,289,293,298,386 to 393,458 to 464,488,489,490,495,497,503,508,524,527,528,529,532,535,598,604,606,614,645 to 652,813,822,823,829,840,859,877,882,886 to 897,904,905,944,946,947,948,985,991,992,994 to 1014,1036,1054 to 1056,1066,1082 to 1111,1142,1143,1148 to 1159.1210 to	ADITYA MADAAN



45	5/8/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102068552023		SIDH LOGISTICS PRIVATE LIMITED VS METHODEX SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	18/08/2023	106-127,143-161 page not clear CS MOA kindly nclt form 12 add come to registry	Neeraj Arora
46	7/8/2023	Company Petition (Companies Act)	710102068872023		JMDR INFRA PROJECTS PRIVATE LIMITED VS MRS. NIHARIKA MISRA	Sec. 241(1),Rule 11 of NCLT	24/08/2023	all affidavit up and notary delhi MOA and AOA missed	ADITYA
47	4/8/2023	Company Petition IB (IBC)	710102068322023		THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED VS MRS. NIHARIKA MISRA	IBC Section 59	1/9/2023	council details missed after index memo party missed in index and in pdf master index missed Pg--,96 to 100 ,103, 106,107,114,115, 214,416 to 423,425 to 435,437,438,439,469,470, 541, not clear	Saudhamini lyengar
48	8/8/2023	Company Petition IB (IBC)	710102069192023		POWER MECH PROJECTS LIMITED VS NTPC BHEL POWER PROJECTS PRIVATE LIMITED	IBC Under Sec 9	25/08/2023		SVS CHOWDARY
49	9/8/2023	Company Petition IB (IBC)	710102069332023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS VINAYAK CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	22/08/2023	wrong file	MITAL AND MITAL
50	7/8/2023	Company Petition IB (IBC)	710102068902023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS MISSION HOLDINGS PRIVATE LIMITED	IBC under Sec 7	31/08/2023	Form-B missed Pg-75 to 78 cut and not clear	MITAL AND MITAL
51	12/8/2023	Company Petition IB (IBC)	710102070112023		GENESIS DREAM MERCHANTS PRIVATE LIMITED VS KAPIL KUMAR	Section 95(1)	25/08/2023	master data wrong attached	Vishal
52	13/08/2023	Company Petition IB (IBC)	710102070432023		RS YADAV & COMPANY VS HARYANA CITY GAS DISTRIBUTION LIMITED	IBC Under Sec 9	22/08/2023	address mismatch affidavit and verification Pg-43,71,72, true copy sign missed on very pages vakalatnama missed	Kanishka Gautam
53	10/8/2023	Company Petition IB (IBC)	710102069802023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	22/08/2023	Pg-75 not clear Fom-B and IRP certificate missed	MITAL AND MITAL

54	13/08/2023	Company Petition IB (IBC)	710102070452023		RAJASHREE JAJOO VS STATE BANK OF INDIA	Section 94(1)	22/08/2023	file incomplete please contact to registry	Akanchha Sinha
55	14/08/2023	Company Appeal(Companies Act)	710102070622023		RAJASHREE JAJOO VS STATE BANK OF INDIA	Sec 252 (1) - By Government Body	17/08/2023	all respondent detail missed in online portal affidavit notary missed 3rs court fee and 25rs welfare missed all pages not sign	AKSHAT SINGH
56	15/08/2023	Company Petition (Companies Act)	710102070902023		MR. SANJAY AGGARWAL VS M P N FINCAP PRIVATE LIMITED	Sec. 241(1)	17/08/2023	list of date event and synopsis due to payment section 242 33-44,47-55 page not clear	Dhruv Gupta
57	14/08/2023	Company Appeal(Companies Act)	710102070572023		MR. SANJAY AGGARWAL VS M P N FINCAP PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/08/2023	all respondent detail missed in online portal affidavit notary missed 3rs court fee and 25rs welfare missed	AKSHAT SINGH
58	14/08/2023	Company Appeal(Companies Act)	710102070652023		MR. SANJAY AGGARWAL VS M P N FINCAP PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/08/2023	all respondent detail missed in online portal affidavit notary 3rs court fee and 25rs welfare missed appeal not sign and every page sign missed	AKSHAT SINGH
59	14/08/2023	Company Appeal(Companies Act)	710102070642023		MR. SANJAY AGGARWAL VS M P N FINCAP PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/08/2023	all respondent not added in online portal affidavit notary 3rs court fee and 25 welfare missed in vakalatnama	AKSHAT SINGH
60	16/08/2023	Company Appeal(Companies Act)	710102071032023		MR. SANJAY AGGARWAL VS M P N FINCAP PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/08/2023	wrong jurisdiction	PUNEET
61	10/8/2023	Company Petition IB (IBC)	710102069792023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS MISSION HOLDINGS PRIVATE LIMITED	IBC under Sec 7	31/08/2023	Form-B	MITAL AND MITAL
62	16/08/2023	Company Petition IB (IBC)	710102071212023		LALIT MOHAN BHARDWAJ VS NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	30/08/2023	Pg-365,367,369 from right not clear BR or Authority letter missed claim amount less than one crore please contact to registry regarding your file	Kumar Mihir
63	16/08/2023	Company Appeal(Companies Act)	710102071012023		LALIT MOHAN BHARDWAJ VS NEO MULTIMEDIA LIMITED	Sec 252 (1) - By Government Body	22/08/2023	wrong master data	PUNEET

64	16/08/2023	Company Appeal(Companies Act)	710102071172023		LALIT MOHAN BHARDWAJ VS NEO MULTIMEDIA LIMITED	Sec 252 (3)	22/08/2023	case type wrong 9,27,44-64,70-71,92,98.100-104,123,128-139 page not clear company detail missed in online portal	K GAURAV & CO.
65	16/08/2023	Company Appeal(Companies Act)	710102071102023		LALIT MOHAN BHARDWAJ VS NEO MULTIMEDIA LIMITED	Sec 252 (1)	22/08/2023	file not proper upload come to registry	ANJALI YADAV
66	17/08/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102071782023		MARS PACKWELL PRIVATE LIMITED VS NEO MULTIMEDIA LIMITED	Sec. 230-232 - Second Motion	22/08/2023	certificate section 133 missed	MANISH GUPTA
67	17/08/2023	Intervention Petition (IBC)	710102071392023		RITESH KUMAR ARORA & ANR. VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	31/08/2023	please fill party in portal properly please fill in SUNIL HANDA &&&&am p;&&&& ORS. in Petitioner name TODAY HOMES NOIDA PVT LTD. and Ritesh Kumar Arora,Shilpi Arora in Respondent name according your memo party &&quot;&&a mp;&&quot; please check your file you want to file application or intervention	Chaitanyashil
68	17/08/2023	Company Petition IB (IBC)	710102071672023		RAJESH KHANNA & ORS. VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	25/08/2023	less than i crore please contact to registry	MILAN
69	17/08/2023	Company Petition IB (IBC)	710102071692023		GAMINGMONK ENTERTAINMENT PRIVATE LIMITED THROUGH ITS LIQUIDATIOR KAILASH CHANDER JAIN VS REGISTRAR OF COMPANIES & ANR.	IBC Section 59	25/08/2023	Pg-35,40,79,164,166 not clear	RISHABH JAIN
70	19/08/2023	Company Petition IB (IBC)	710102072132023		AYUSH GUPTA VS STATE BANK OF INDIA	Section 94(1)	25/08/2023	Pg-43,44,45, missed in index affidavit and verification addres mismatch	Ashu Kansal

71	19/08/2023	Company Petition IB (IBC)	710102072142023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC under Sec 7	28/08/2023	Form B and iRP certificate missed court fee and welfare missed true copy sign missed on every pages	MITAL AND MITAL
72	19/08/2023	Company Petition IB (IBC)	710102072252023		VINEET GOYAL VS TRUE POWER INTERNATIONAL LIMITED	IBC Under Sec 9	28/08/2023	pagination missed between 19 to 21, please fill party in portal true copy sign missed on every pages Pg-140 to 169,170 not clear	ADITYA GUHA
73	21/08/2023	Company Petition IB (IBC)	710102072672023		M/S. INDO SPIRITS VS SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	28/08/2023	BR or authority letter missed if any doubt please call 01124363845	ANAND
74	19/08/2023	Company Petition IB (IBC)	710102072152023		AJAY KUMAR GUPTA VS STATE BANK OF INDIA	Section 94(1)	25/08/2023	affidavit and verification addres mismatch	Ashu Kansal
75	23/08/2023	Company Petition (Companies Act)	710102073372023		SHREE PROBUID PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	25/08/2023	volume wise index missed 61,147,148-159,175-179,182,187-195,199,220-221 page not clear 92,94,96,98,100,104-131 English translation missed income tax service wrong	S S Bhati
76	23/08/2023	Company Appeal(Companies Act)	710102073182023		SHREE PROBUID PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1) - By Government Body	25/08/2023	jurisdiction wrong	Puneett Singhal
77	22/08/2023	Company Petition IB (IBC)	710102072912023		THE FEDERAL BANK LTD VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	28/08/2023	Pg-89, pdf not clear please upload clear pdf court fee and welfare missed	Brijesh Kumar Tamber
78	22/08/2023	Company Petition IB (IBC)	710102072922023		THE FEDERAL BANK LTD VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC under Sec 7	28/08/2023	Pg-115,123 not clear pdf not clear please upload clear pdf	Brijesh Kumar Tamber

79	25/08/2023	Company Petition (Companies Act)	710102073782023		MS NOUF AL MARWAAI VS ARAB YOGA FOUNDATION	Sec. 241(1),Sec. 242(4)	25/08/2023	due to payment section 242 affidavit not notary petition not sign every pages memorandum of article not proper and association of article missed kindly remove application affidavit delhi but notary noida master data missed	MITAL AND MITAL
80	25/08/2023	Company Petition (Companies Act)	710102074042023		RAKESH CHADHA AND DEEPA CHADHA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	28/08/2023	list of date and event and synopsis missed 13,15 page not clear	AMIT KUMAR DOGRA
81	25/08/2023	Company Petition (Companies Act)	710102074242023		CRECIMIENTO SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 272 of the Companies Act , 2013	28/08/2023	page 32-37,75-77 memo of parties,brief synopsis,list of date and event missed	Nitin Bhatia
82	25/08/2023	Company Petition (Companies Act)	710102074252023		LATIKA DHODY VS ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	29/08/2023	vakalatnama missing & master data missing	KK
83	24/08/2023	Company Petition IB (IBC)	710102073682023		PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	30/08/2023	Pg-34,36,42,44,52 not clear	Manish
84	23/08/2023	Company Appeal(Companies Act)	710102073402023		PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Sec. 59	30/08/2023	selrvice blank caes type wrong need to sepralty all application need to propelry file	DIVAYA PRAKASH
85	24/08/2023	Company Petition IB (IBC)	710102073742023		PKR ENERGY LIMITED VS APS INFRA ENGINEERS PRIVATE LIMITED	IBC Section 59	30/08/2023	Pg-136 to 148 not clear	NAVEEN NARANG
86	25/08/2023	Company Appeal(Companies Act)	710102074202023		PKR ENERGY LIMITED VS APS INFRA ENGINEERS PRIVATE LIMITED	Sec 252 (3)	31/08/2023	61 english translation missed stk 7 missed 148 page not clear income tax service missed	Gursat
87	25/08/2023	Company Petition (Companies Act)	710102074212023		ARPITA DHODY VS ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	31/08/2023	all every pages sign missed and vakalatnama missed	KK
88	25/08/2023	Company Petition IB (IBC)	710102074262023		INDUSIND BANK LTD. VS RUMJHUM CHATTERJEE	Section 95(1)	31/08/2023	Pg-442,443 missec section wrong please check Form B missed if any doubt please contact to registry	Vidushi

89	25/08/2023	Company Petition (Companies Act)	710102074222023		KANWAL DHODY VS 1NSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	31/08/2023	vakaltanama missed and all pages application sign missed	KK
90	26/08/2023	Company Petition IB (IBC)	710102074422023		AGARWAL COAL CORPORATION PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	synopsis missed volume wise index missed date missed in vakalatnama	Praveen
91	26/08/2023	Contempt Petition(Companies Act)	710102074462023		RAKESH JAIN VS MRS SHALINI JAIN	Sec 241 (2)	28/08/2023	wrong section memo of parties synopsis and list of date and event kindly mentioned which section to filed payment missed	BHARAT ARORA
92	29/08/2023	Intervention Petition (IBC)	710102075412023		TARA ALLOYS LIMITED VS TARA ALLOYS LIMITED	Sec 60(5)	29/08/2023		Shaju TJ
93	27/08/2023	Company Petition (Companies Act)	710102074722023		SUNIL ASHRA VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/9/2023	154,156,166,167,170 english translation missed and 150 page not clear	Astha
94	26/08/2023	Company Appeal(Companies Act)	710102074442023		SUNIL ASHRA VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec 252 (1) - By Government Body	31/08/2023	22-23 page not clear	AKSHAT SINGH
95	26/08/2023	Company Petition (Companies Act)	710102074472023		GAYATRI TRADEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	31/08/2023	129 page not clear proof of service not proper show	ROHIT GOEL
96	11/8/2023	Company Appeal(Companies Act)	710102069912023		GAYATRI TRADEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	31/08/2023	wrong master data and stk 7 company missed and plz contact registry	Shivam Gautam
97	26/08/2023	Company Appeal(Companies Act)	710102074592023		GAYATRI TRADEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	31/08/2023	291 page not clear 1rs court fee missed	Aman
98	26/08/2023	Company Petition (Companies Act)	710102074612023		KRISHNAKANT KUMAR VS OPTINUVA TECHNOLOGIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/9/2023	proof of service missed	Manisha



99	27/08/2023	Company Petition IB (IBC)	710102074732023		CHANDRA MOHAN KATHURIA VS OPTINUVA TECHNOLOGIES PRIVATE LIMITED	Section 94(1)	1/9/2023	list of date missed date missed after index Pg-101 cut Pg-123,134,218, 227,233,237,276,277,278, 280,281 to 290,293 to 296,301 to 305,309 to 313,317,318,not clear Pg-199 to 201 missed date missed in vakalatnama master data missed notice missed incomplete documents pleasecontat to registry	Kumar Mihir
100	29/08/2023	Company Petition (Companies Act)	710102075352023		MOUSHUMEE JHA VS PARIKSHA LABS PRIVATE LIMITED	Sec. 241(1)	1/9/2023	advocate sign missed in index and some pages 2nd respondent not added in online portal every pages not sign affidavit not notary prayer not sign kindly remove application and file separately MOa Aoa missed master data missed vakalatnama missed annexure	AJAY DABAS
101	26/08/2023	Company Petition (Companies Act)	710102074552023		SURENDRA TIWARI VS REFPAY MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/9/2023	due to payment section 242 35-40 page not clear affidavit jablpur,delhi etc and notary gurugram vakaltnama court fee in paste in blank space and master data missed	Anshul Gupta
102	29/08/2023	Intervention Petition (IBC)	710102075422023		DAIICHI SANKYO COMPANY LTD VS TORUS BUILDCON PRIVATE LIMITED	Sec 60(5)	29/08/2023		Shaju TJ
103	25/08/2023	Contempt Petition (IBC)	710102073792023		SOFTWARE TECHNOLOGY PARKS OF INDIA VS ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/08/2023	list of date and brief synopsis missed	HONEY SATPAL
104	13/07/2023	Company Petition (Companies Act)	710102060492023		EDCORPS MANAGEMENT SERVICES PRIVATELIMITED VS ROC DELHI	Sec 252 (1)	31/08/2023	kindly all pdf merge in final pdf and upload kindly all volume separate index missed master index not proper numbering	PANKAJ

105	25/08/2023	Company Petition IB (IBC)	710102074332023		YES BANK LIMITED VS ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	31/08/2023	affidavit address and verification address mismatch please delete volumes double uploaded Pg-186 to 364 ,497 to 612,misssed Pg-412 to 417, 420 to 427,in hinid please check your file and do properly please check all index	V. Anush
106	20/07/2023	Intervention Petition (IBC)	710102063802023		VS	Sec 60(5)	31/08/2023	please fill propelry details in the portal	Srishti Juneja
107	10/8/2023	Intervention Petition (IBC)	710102069612023		VS	Sec 60(5)	31/08/2023	please check memo of parties and case details	Srishti Juneja
108	25/08/2023	Company Petition (Companies Act)	710102074022023		RAJAT BHATT AND NAMRATA DASS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	31/08/2023	brief synopsis and list of date and event missed form 11 not mentioned in index	AMIT KUMAR DOGRA
109	26/08/2023	Company Petition (Companies Act)	710102074402023		DESAI CONSTRUCTION PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATE LIMITED	Sec. 213	31/08/2023	32-33 page not clear cs detail missed in index and moa and Aoa missed	CS.K. Gaurav Kumar
110	31/08/2023	Company Petition (Companies Act)	710102076002023		GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	1/9/2023	kindly merge all pdf and upload final petition	Bhargavi Bhide
111	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	31/08/2023	Pg-26 to 36,38,45,49 to 54 not clear court fee and welfare missed in vakalanama serial no 16 missed in pdf	Harshit Gupta
112	6/7/2023	Contempt Petition (IBC)	710102057462023		RAHUL JAIN VS STATE BANK OF INDIA- SOUTH-EX BRANCH	Rule 11 of NCLT, 2016	31/08/2023	need to sign on every pages on application	RAKESH KUMAR
113	20/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102063762023		YMER TECHNOLOGY INDIA PRIVATE LIMITED VS STATE BANK OF INDIA- SOUTH-EX BRANCH	Sec. 230-232, Sec 234	1/9/2023	power of attorney and memorandum of appears not notary	Ramanathan N
114	27/07/2023	Company Appeal(Companies Act)	710102066112023		YMER TECHNOLOGY INDIA PRIVATE LIMITED VS STATE BANK OF INDIA- SOUTH-EX BRANCH	Sec 252 (1)	1/9/2023	income tax service wrong email address	SINHA SHREY

115	28/07/2023	CA(A) Merger and Amalgamation(Companies Act)	710102066322023		AAREY FRUITS PRIVATE LIMITED VS STATE BANK OF INDIA- SOUTH-EX BRANCH	Sec. 230-232, Sec 234	1/9/2023	all affidavit up and notary delhi 171-189,237-238,244-245,272,392,395,458,468 page not clear 3rs court 25 welfare (come to registry)	ASHISH
116	29/07/2023	Company Petition (Companies Act)	710102066742023		VIDHI SHARMA VS GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/9/2023	APPLICATIONS WILL FILED separately	Mr. Amit Goel
117	29/07/2023	Company Petition (Companies Act)	710102066792023		VIDHI SHARMA VS GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/9/2023	APPLICATIONS WILL FILED separately	Mr. Amit Goel
118	2/8/2023	Company Petition (Companies Act)	710102067682023		MINU SUBBA VS M C HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/9/2023	all special power of attorney not notary	Aparna Jain
119	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS M C HOLDINGS PRIVATE LIMITED	Section 94(1)	1/9/2023	page:42-51,65, 91, 148, 193, 216,218, 220, not clear, etc form 3B missed please contact to registry affidavit address mismatch Pg56 to 58, cut	Abhay Gupta
120	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	21/08/2023	Sign Missing on Index Date also Missing on Index MOP and Prayer Case type Wrong (Choose Restoration Application) Mention in Index Also	Pradeep Kumar
121	20/04/2023	Interlocutory Application (I.B.C)	710102037472023	COMPANY PETITION IB (IBC)/919(ND)2020	AMUTHA VARADHARAJAN VS GOKUL EXIM PVT LTD	Sec 60(5)	28/08/2023	affidavit and stamp paper address mismatch pg-16 to 28, 33 to 35, 38,39,42 to 45 not clear	Ajay Sharma
122	19/05/2023	Interlocutory Application (I.B.C)	710102045742023	COMPANY PETITION IB (IBC)/312(ND)2021	ICEBERG DEVELOPERS PVT LTD VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	29/08/2023	applicant respondent details fill online according to memo of party Correct NCLAT into NCLT Date not Mentioned In Prayer	Sidhartha
123	24/05/2023	Interlocutory Application (I.B.C)	710102046932023	COMPANY PETITION IB (IBC)/237(PB)2022	KUNWARPREET SINGH RESOLUTION PROFESSIONAL VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	30/08/2023	mobile email missing or tickets paste blank side on vakalatnama	Kunwarpreet Singh
124	24/05/2023	Restoration Application (IBC)	710102047132023	COMPANY PETITION IB (IBC)/1083(PB)2018	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Rule 11 of NCLT, 2016	25/08/2023	page no.41-79 not mention in index and ticket not allow mid on vakaltnama and rs.5welfare missing in vakalatnama and page no.34,37,38,93, not clear page	Ranjeet Singh Chauhan

125	25/05/2023	Interlocutory Application (I.B.C)	710102047452023	COMPANY PETITION IB (IBC)/233(ND)2022	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.		21/08/2023	Wrong Main Case Linked Wrong Section Chosen Delete Respondent Detail Cause Title Not Filled in Online Portal	Devendra
126	8/6/2023	Restoration Application (Companies Act)	710102051712023	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS M/S WINNER DEVICE & DISPLAY PVT LTD	Rule 48	29/08/2023	Section Wrong please choose (application Any other provision	AMIT
127	17/06/2023	Interlocutory Application (I.B.C)	710102053752023	COMPANY PETITION IB (IBC)/559(PB)2017	JAGADEES KUMAR MORRI VS BANK OF BARODA	Sec 60(5)	28/08/2023	Case Type Wrong	Pankaj
128	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	28/08/2023	Jagdessh kumar morri Liquidator and applicant respondent details fill on line portal as applicant according to mop. memo of parties heading mention A	Pankaj
129	28/06/2023	Interlocutory Application (I.B.C)	710102055442023	COMPANY PETITION IB (IBC)/1466(ND)2019	NAVNEET KUMAR GUPTA VS EMERALD LANDS (INDIA) PRIVATE LIMITED	Sec 60(5)	25/08/2023	sign missing in application page and date missing in index and prayer and memo party and page no.27 not clear page	Chandhiok&maha jan
130	5/7/2023	Interlocutory Application (I.B.C)	710102056952023	COMPANY PETITION IB (IBC)/589(PB)2020	ANIL SYAL VS EMERALD LANDS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	24/08/2023	section mention in index or application and document not showing please re-upload file	MANOHAR MALIK
131	12/7/2023	Interlocutory Application (I.B.C)	710102059872023	COMPANY PETITION IB (IBC)/64(PB)2017	SCORCHERS SERVICES I PVT LTD VS RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016	25/08/2023	memo party missing please attach court order regarding amended memo of party contact to registry	Harsimran Singh
132	12/7/2023	Interlocutory Application (I.B.C)	710102059992023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Sec 60(5)	28/08/2023	Please liquidator detail fill in online portal in Petitioner list , Correct the Court name on Page-D on TOP	Pankaj
133	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	29/08/2023	PDF NOT OPENING Shows Technical Error' kindly RE UPLOAD YOUR documents	Pankaj
134	16/07/2023	Interlocutory Application (I.B.C)	710102062382023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS DY. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE - II	Rule 11 of NCLT, 2016	23/08/2023	sandeep goel detail incomplete and section not mention in index and page 21 not clear page and all party in memo party should be on online portal	Sougat Sinha

135	17/07/2023	Interlocutory Application (I.B.C)	710102062482023	COMPANY PETITION IB (IBC)/64(PB)2023	PHONEPE PRIVATE LIMITED VS DHANI LOANS AND SERVICES LIMITED	Sec 60(5)	17/08/2023	Memo parties are missing.	RAJEEV
136	16/07/2023	Interlocutory Application (I.B.C)	710102062392023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS YES BANK LIMITED	Rule 11 of NCLT, 2016	23/08/2023	section not mention in index and sandeep goel detail incomplete and all party in memo party should be on online portal	Sougat Sinha
137	17/07/2023	Interlocutory Application (I.B.C)	710102062832023	COMPANY PETITION IB (IBC)/306(ND)2022	AMIT MAAN VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	29/08/2023	page 48 cut	ankur gupta
138	16/07/2023	Interlocutory Application (I.B.C)	710102062372023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	23/08/2023	All party in memo party should be on online portal section mention online portal according to PDF and section not mention in index	Sougat Sinha
139	19/07/2023	Interlocutory Application (I.B.C)	710102063552023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC, Application under any other provisions- IBC	24/08/2023	PRAVEEN KUMAR SINGHAL detail not fill online portal and pdf cut page	PRAVEEN
140	18/07/2023	Interlocutory Application (I.B.C)	710102063002023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	29/08/2023	Incomplete memo of parties in your pdf true copy missing on annexures plz choose any other provision in online portal	Rajiv Malik
141	19/07/2023	Interlocutory Application (I.B.C)	710102063462023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S D. LIGHT ENERGY PRIVATE LIMITED	Sec 60(5)	29/08/2023	memo party incomplete in pdf and 44 cut page and true copy missing and due payment other section section mention online portal according to your pdf	RAJIV MALIK
142	19/07/2023	Interlocutory Application (I.B.C)	710102063442023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	30/08/2023	applicant respondent details are incomplete in PDF and fill online according to mop. vakalatnama make properly. true copy missing on annexures	RAJIV MALIK

143	21/07/2023	Interlocutory Application (I.B.C)	710102064022023	COMPANY PETITION IB (IBC)/706(PB)2018	ASSISTANT COMMISSIONER VS ERA BUILDING SYSTEMS LTD & APEX BUILDSYS LTD	Sec 60(5)	24/08/2023	counsel details missing on index,prayer section mention in index, memo of parties missing vakalatnama should be attached in the last and page no.33-35 not clear page proff of service required	Assistant Commissioner
144	21/07/2023	Restoration Application (Companies Act)	710102064002023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	17/08/2023	1 Rs. court fee missing in Vakalatnama and order missing in application Correct Particulars and Page no. in Sequence in your Index Section not Mention In Index True copy sign Missing	Shivam
145	22/07/2023	Interlocutory Application (I.B.C)	710102064332023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA(APPLICATION UNDER SECTION 9 AGAINST STAR INFOVISION PRIVATE LIMITED) VS STAR INFOVISION PRIVATE LIMITED	Application under any other provisions- IBC	23/08/2023	Section Wrong	MOHD NAZIM KHAN
146	24/07/2023	Interlocutory Application (I.B.C)	710102064732023	COMPANY PETITION IB (IBC)/229(PB)2019	SATYENDRA SHARMA(APPLICATION UNDER SECTION 9 AGAINST STAR INFOVISION PRIVATE LIMITED) VS STAR INFOVISION PRIVATE LIMITED		30/08/2023	main case wrong	AJAY MARWAH
147	29/08/2023	Interlocutory Application (I.B.C)	710102075282023	COMPANY PETITION IB (IBC)/82(ND)2018	RAKESH KUMAR JAIN VS STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	1/9/2023	memo party missing	MOHIT NANDWANI
148	24/07/2023	Company Application(Companies Act)	710102064672023	COMPANY PETITION (COMPANIES ACT)/151(ND)2019	SUNIL GOEL VS ROHTAS GOEL	Application under any other provisions ,Rule 11 of NCLT	28/08/2023	Memo of Parties Missing In Index and In Application Date and Place Missing In Prayer	KNM & Partners
149	26/07/2023	Interlocutory Application (I.B.C)	710102065512023	COMPANY PETITION IB (IBC)/1096(PB)2018	MAYA GUPTA VS NARESH KUMAR AGGARWAL	Application under any other provisions- IBC,Sec 60(5)	29/08/2023	Wrong Section Choose Any other Prov. IBC	Sandeep
150	27/07/2023	Interlocutory Application (I.B.C)	710102065902023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS NARESH KUMAR AGGARWAL	Sec 60(5)	30/08/2023	Page no.27 28 not clear plz re scan or attach type copy	Anwasha Dasgupta

151	26/07/2023	Interlocutory Application (I.B.C)	710102065612023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJIV JUNEJA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	31/08/2023	plz attach volume 1 index please remove BULLAND BUILDTECH PRIVATE LIMITED detail from respondent column online portal and page no.61-94 not clear pages and welfare not clear	EKTA CHOUDHARY
152	25/07/2023	Interlocutory Application (I.B.C)	710102065222023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNESSH NAGAR VS DEBASHIS NANDA	Sec 60(5)	1/9/2023	welfare 25 court fee 3 missing on vakalatnama	SHIKHAR
153	28/07/2023	Restoration Application (Companies Act)	710102066592023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Application under any other provisions	29/08/2023	Wrong section Choose any other Provision Wrong Main case Link	RAKESH KUMAR
154	28/07/2023	Interlocutory Application (I.B.C)	710102066482023	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Sec 60(5)	29/08/2023	True copy missing on annexures	RANJAN
155	28/07/2023	Interlocutory Application (I.B.C)	710102066232023	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS SH ANUJ SHARMA	19(2)	29/08/2023	True copy missing	RANJAN
156	1/8/2023	Interlocutory Application (I.B.C)	710102067392023	COMPANY PETITION IB (IBC)/755(PB)2018	BRIJ NATH GUPTA VS GANGA RAM AGARWAL	Sec 60(5)	25/08/2023	Section fill in online portal mismatch with your PDF and index. Date missing on vakalatnama	TANIA SHARMA
157	29/07/2023	Interlocutory Application (I.B.C)	710102066842023	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS GANGA RAM AGARWAL	Application under any other provisions- IBC	29/08/2023	liquidator details missing on index or report last page and sanjay gupta detail incomplete online portal	Dhananjaya Sud
158	31/07/2023	Miscellaneous Application(Companies Act)	710102067082023		PANKAJ BAGLA AND SWATI BAGLA VS NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT LTD	Application under any other provisions	16/08/2023	Main case are not link. case type wrong select interlocutory application IBC every pages sign on application Section mention in index or application true copy sign missing on annexures	Harshit Kedawat
159	2/8/2023	Interlocutory Application (I.B.C)	710102067722023	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	18/08/2023	serial no not mention in index	Shashwat Anand
160	7/8/2023	Company Application(Companies Act)	710102068892023	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	MOHAN KUMAR GARG VS ABNASH CHANDER MAHAJAN	Rule 11 of NCLT	30/08/2023	attach affidavit of all applicant	Areness

161	7/8/2023	Company Application(Companies Act)	710102068932023	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	MOHAN KUMAR GARG VS ATUL MAHAJAN	Rule 11 of NCLT	30/08/2023	affidavit attach all applicant	Areness
162	28/08/2023	Company Application(Companies Act)	710102075192023	COMPANY PETITION (COMPANIES ACT)/49(PB)2022	ABDUL AZIM VS ABDUL WASEEM	Rule 11 of NCLT	31/08/2023	page no.36-50,62-73,89-92,97-99 not clear pages	Ashutosh
163	8/8/2023	Interlocutory Application (I.B.C)	710102069262023	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITEL GOEL (IRP OF SUPERTECH LIMITED)	Sec 60(5)	25/08/2023	sign missing in application page and true copy sign missing in annexure page and court fees 1rs. missing and tickets paste on vakalatama in blank sideand respondent detail incomplete on online portal	Anurag
164	8/8/2023	Interlocutory Application (I.B.C)	710102069172023	COMPANY PETITION IB (IBC)/1088(PB)2020	STEEL AUTHORITY OF INDIA LIMITED-ALLOY STEEL PLANT VS PRADEEP KUMAR SETHI RP OF JMT AUTO LIMITED	Sec 60(5)	25/08/2023	Tickets paste on vakalatnama blank side	SAMAKSH GOYAL
165	10/8/2023	Interlocutory Application (I.B.C)	710102069592023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS PRADEEP KUMAR SETHI RP OF JMT AUTO LIMITED	Sec 60(5)	29/08/2023	section wrong. volume page numbering wrong. volume 2 separate index are missing. volume 3 index are missing. volume 4 missing.need every page true copy and sign.report every page sign. pradeep kumar kaushik details incomplete in report or index cut page 344,345,346,347.348.349, 350,351,356, page not clear 571 to 581,595 to 598,623,624,628,629,630	Vijeta Singh
166	9/8/2023	Interlocutory Application (I.B.C)	710102069392023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/08/2023	page no.337-339 hindi page	Vidhisha Haritwal



167	9/8/2023	Interlocutory Application (I.B.C)	710102069542023	COMPANY PETITION IB (IBC)/160(PB)2018	WHITE METALS LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Rule 11 of NCLT, 2016	16/08/2023	all party in memo party should be on online portal and and double page numbering and true copy missing in annexure page and page no.142-144,213-215,251 hindi page and page no.161-171,173-176,182-191,194-211,247, 368-428 not clear page and page no.257-269 cut page volume wise index missing	NAVEEN CHAWLA
168	9/8/2023	Restoration Application (Companies Act)	710102069342023	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	SURENDER KUMAR GUPTA VS J.M. HOUSING LTD.	Rule 48	16/08/2023	due payment other section	RAKESH KUMAR
169	10/8/2023	Interlocutory Application (I.B.C)	710102069602023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS J.M. HOUSING LTD.	Sec 60(5)	29/08/2023	page numbering missing on index or pdf, address sign missing in index or prayer or mop, sign missing every page of application, true copy missing on annexures welfare fee and court fee put on blank side in vakalatnama.	Vijeta Singh
170	8/8/2023	Interlocutory Application (I.B.C)	710102069212023	COMPANY PETITION IB (IBC)/1935(PB)2019	SMS PARYAVARAN LIMITED VS J.M. HOUSING LTD.	Application under any other provisions- IBC	29/08/2023	Applicant detail incomplete on online portal. Prayer missing. details missing on application	Brijesh Kumar Tamber
171	9/8/2023	Company Appeal (IBC)	710102069442023		RAJAT KHANDHARI VS RAJAT KHANDHARI	Rule 11 of NCLT, 2016	17/08/2023	main case not link section wrong for case type memo party missed list of date and brief synopsis missed vakalatnama missed	S.S. Ahluwalia
172	11/8/2023	Restoration Application (IBC)	710102070012023	COMPANY PETITION IB (IBC)/272(PB)2019	SHIVA CONSTRUCTIONS VS RAJAT KHANDHARI	Rule 11 of NCLT, 2016	16/08/2023	applicant and respondent detail incomplete and rs.1 court fee missing	PRANAV
173	12/8/2023	Interlocutory Application (I.B.C)	710102070392023	COMPANY PETITION IB (IBC)/229(PB)2019	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS SUNEET DEWAN	Sec 43(1) r/w Sec 44 (1)	29/08/2023	applicant and respondent detail incomplete online portal and memo party and page no.75, 80, 91, 114 not clear pages and court fees 1 rs. missing	Sumit Sinha

174	12/8/2023	Interlocutory Application (I.B.C)	710102070382023	COMPANY PETITION IB (IBC)/229(PB)2019	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS SUNEET DEWAN	Sec 66(1)	29/08/2023	section wrong according your pdf and page number not mention index and Mukesh Kumar Jain detail incomplete online portal and pdf and page number missing in application and counsel detail incomplete memo party	Sumit Sinha
175	14/08/2023	Miscellaneous Application(Companies Act)	710102070482023	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT	16/08/2023	case type wrong. memo parties missing. need true copy and sign.	Zeba Khair
176	12/8/2023	Interlocutory Application (I.B.C)	710102070132023	COMPANY PETITION IB (IBC)/868(ND)2018	ANIL GOEL LIQUIDATOR OF NATH MOTORS LIMITED VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC	17/08/2023	main case type wrong. page no, 124,125 not clear.	Dhananjaya Sud
177	13/08/2023	Cross Application (IBC)	710102070472023	COMPANY PETITION IB (IBC)/1825(PB)2019	SANJEEV BINDAL VS RADHEY SHAM TANDON MANU FACTURIN G PVT LTD.	19(2)	18/08/2023	case type wrong. memo parties missing. complete true copy mention in pdf.	Sanjeev
178	11/8/2023	Company Appeal (IBC)	710102069932023	COMPANY PETITION IB (IBC)/31(PB)2018	REGIONAL P.F. COMMISSIONER II LEGAL REGIONAL OFFICE DELHI (CENTRAL) VS ASHOK KUMAR GULLA (LIQUIDATOR)	Section 42 - Submitted by Government Body,Any other provision - Govt body	30/08/2023	Pg-25,26 not clear pg-38 to 43 missed please remove from index and do propelry pagination in index and in pdf	RAKESH
179	13/08/2023	Interlocutory Application (I.B.C)	710102070422023	COMPANY PETITION IB (IBC)/1265(ND)2019	CA JITENDER YADAV VS HEMANT SHARMA	Sec 60(5)	30/08/2023	details missing on vakalatnama	Akshay
180	10/8/2023	Interlocutory Application (I.B.C)	710102069632023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS CORPORATION BANK	Application under any other provisions- IBC	16/08/2023	1 Rs court fee are missing in vakalatnama.	Gulshan Gaba
181	17/08/2023	Interlocutory Application (I.B.C)	710102071342023	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRao VS CORPORATION BANK	Sec 60(5)	18/08/2023	index cut page and page no.2,4,6, cut page	Abhishek Parmar
182	12/8/2023	Interlocutory Application (I.B.C)	710102070262023	COMPANY PETITION IB (IBC)/373(PB)2018	SH. DILIP KUMAR MISHRA VS M/S JMD OILS PVT. LTD.	Sec 60(5)	31/08/2023	Page -86 not clear	GUNJAN MITTAL
183	11/8/2023	Interlocutory Application (I.B.C)	710102070092023	COMPANY PETITION IB (IBC)/240(ND)2022	HEMANT SAINI VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	1/9/2023	Main case no. Not Mentioned in Vakalatnama	SHIVAM SEHGAL

184	29/08/2023	Interlocutory Application (I.B.C)	710102075232023	COMPANY PETITION IB (IBC)/923(PB)2018	SP PROPBUILD LLP VS RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	1/9/2023	sign missing in application page and page no.97-182 not clear pages	Anirban
185	16/08/2023	Interlocutory Application (I.B.C)	710102071072023	COMPANY PETITION IB (IBC)/1525(ND)2019	BHAVINDER SINGH KHURANA VS ROHIT SEHGAL	Sec 60(5)	1/9/2023	Sign every page of Application Date Missing on Index , MOP and Prayer Page Numbering Missing after Page-9 True copy sign Missing	Bhargavi
186	29/08/2023	Interlocutory Application (I.B.C)	710102075212023	COMPANY PETITION IB (IBC)/607(PB)2020	ASHA AHUJA VS ABHIMANYU MITTAL RESOLUTION PROFESSIONAL	Sec 60(5)	1/9/2023	sign missing in application page	VAIBHAV TYAGI
187	29/08/2023	Interlocutory Application (I.B.C)	710102075222023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD VS ABHIMANYU MITTAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	1/9/2023	Deepika Bhugra Prasad detail incomplete on online portal	Akshay
188	16/08/2023	Interlocutory Application (I.B.C)	710102071052023	COMPANY PETITION IB (IBC)/393(ND)2022	ROSHAN LAL JAIN VS ABHIMANYU MITTAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	30/08/2023	Section mention in IA and online portal according to index.	ROSHAN LAL JAIN
189	14/08/2023	Interlocutory Application (I.B.C)	710102070612023	COMPANY PETITION IB (IBC)/318(PB)2023	PIYUSH MATHUR VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 60(5)	29/08/2023	case type wrong	Ms. Tanu
190	16/08/2023	Interlocutory Application (I.B.C)	710102071292023	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH RESOLUTION PROFESSIONAL OF M/S PYTEX JEWELLERS PVT. LTD. VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 12(2)	21/08/2023	section wrong. memo party missing.	SWATANTRA
191	16/08/2023	Interlocutory Application (I.B.C)	710102071242023	COMPANY PETITION IB (IBC)/1781(ND)2018	COMMERCIAL TAX DEPARTMENT VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	30/08/2023	Sign Every page of Application page no. 11 are cut. page no. 11,12,13 are not clear.	Akshay Saxena
192	15/08/2023	Interlocutory Application (I.B.C)	710102070922023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	30/08/2023	Index missing	SUMAN
193	16/08/2023	Interlocutory Application (I.B.C)	710102071062023	COMPANY PETITION IB (IBC)/296(PB)2023	ASHISH SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	22/08/2023	Wrong Filing	Ashish

194	16/08/2023	Interlocutory Application (I.B.C)	710102070942023	COMPANY PETITION IB (IBC)/300(PB)2020	VINOD KUMAR & ORS VS M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Any other provision - Govt body	23/08/2023	section wrong and two main case no. mention in pdf and all applicant detail not fill online portal and respondent detail incomplete in pdf	SURENDER
195	16/08/2023	Interlocutory Application (I.B.C)	710102071222023	COMPANY PETITION IB (IBC)/157(ND)2023	IIFL HOME FINANCE LIMITED VS ALAKNANDA VAULTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/08/2023	address and notary mismatch affidavit	Nishant
196	12/8/2023	Interlocutory Application (I.B.C)	710102070362023	COMPANY PETITION IB (IBC)/22(PB)2018	MADHUSUDAN YADAV VS SANJAY KUAMR SINGH	Sec 60(5)	17/08/2023	affidavit address not match in notary.	SAMEER
197	16/08/2023	Interlocutory Application (I.B.C)	710102071202023	COMPANY PETITION IB (IBC)/731(PB)2018	EMIRATES PREFABRICATION VS PUNJ LLYOD LIMITED	Sec 42	29/08/2023	case type wrong contact to registry	SANJAY JHA
198	15/08/2023	Interlocutory Application (I.B.C)	710102070882023	COMPANY PETITION IB (IBC)/987(ND)2019	RAKESH BHATIA VS PUNJ LLYOD LIMITED	Rule 11 of NCLT, 2016	18/08/2023	affidavit not notarize	Rakesh
199	17/08/2023	Interlocutory Application (I.B.C)	710102071572023	COMPANY PETITION IB (IBC)/356(ND)2021	BHARAT HEAVY ELECTRICALS LIMITED VS ASHOK ARORA RESOLUTION PROFESSIONAL OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	22/08/2023	section not match in pdf.need every page sign and true copy.	Mohd Azeem
200	16/08/2023	Interlocutory Application (I.B.C)	710102071152023	COMPANY PETITION IB (IBC)/945(PB)2020	REETESH KUMAR AGARWAL VS ASHOK ARORA RESOLUTION PROFESSIONAL OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	31/08/2023	Applicant sign Missing on MOP and Prayer	ISWAR
201	17/08/2023	Restoration Application (IBC)	710102071322023	COMPANY PETITION IB (IBC)/1059(ND)2018	CHIRANJEEV MILKHA SINGH VS SUBHKAMNA BUILDTECH PVT LTD	Rule 11 of NCLT, 2016	1/9/2023	Sign every page of Application Delete previous Documents	Tarun Gupta
202	17/08/2023	Interlocutory Application (I.B.C)	710102071402023	COMPANY PETITION IB (IBC)/702(ND)2021	MUKESH CHAND JAIN VS SUBHKAMNA BUILDTECH PVT LTD	Application under any other provisions- IBC	29/08/2023	section fill online according to your pdf mention rule 11	Mukesh Chand Jain
203	18/08/2023	Interlocutory Application (I.B.C)	710102071942023	COMPANY PETITION IB (IBC)/1059(ND)2018	BHANU CHAUDHARY VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	23/08/2023	memo party missing. welfare and court fee put on blank side in valakatnama. proper true copy mention in pdf.	Indresh

204	18/08/2023	Restoration Application (Companies Act)	710102071932023	COMPANY PETITION (COMPANIES ACT)/255(ND)2018	BALAK RAM NEHRA VS REGIONAL DIRECTOR	Application under any other provisions	24/08/2023	section wrong. choose 48(2) in index. choose any another perversion in online portal. respondent address and phone no. incomplete in online portal.	RAKESH KUMAR
205	18/08/2023	Company Application (Companies Act)	710102071842023	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	PURNIMA BUILDMART PRIVATE LIMITED VS VEENA GUPTA	Rule 11 of NCLT	23/08/2023	dua payment 340. prayer missing. volume 2 index numbering not mention.	Akash Verma
206	12/8/2023	Interlocutory Application (I.B.C)	710102070252023	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC, 19(2)	28/08/2023	applicant respondent detail fill online portal according to memo of parties	vidit jain
207	21/08/2023	Interlocutory Application (I.B.C)	710102072492023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS ADO CONMAT INDIA	Application under any other provisions- IBC	22/08/2023	section wrong. page no. 19,20 are not clear.	RAJIV K.GARG
208	21/08/2023	Interlocutory Application (I.B.C)	710102072482023	COMPANY PETITION IB (IBC)/298(ND)2022	KAY IRON WORK PVT LTD VS GHANARAM INFRA ENGINEERS PVT LTD	Application under any other provisions- IBC	25/08/2023	main case wrong	RAJIV K.GARG
209	22/08/2023	Company Appeal (IBC)	710102072802023	COMPANY PETITION IB (IBC)/731(PB)2018	ARORA TOURIST COMPANY THROUGH ITS SOLE PROPRIETOR MR. GAGAN ARORA VS ASHWANI MEHRA	Sec 42	23/08/2023	case type wrong and ASHWANI MEHRA detail incomplete online portal and list of date events and synopsis missing and Gagan Arora detail missing online portal and page no. 22-23, 26-28, 75-77, 85-86, 89-91, 93 not clear pages	Shipra Choudhry
210	18/08/2023	Interlocutory Application (I.B.C)	710102071912023	COMPANY PETITION IB (IBC)/2628(ND)2019	SANJAY TANEJA VS SHARVAN KUMAR VISHNOI	Sec 60(5)	25/08/2023	Petitioner and respondent address and phone no missing in online portal. and 23,26, not clear page	ANKUR
211	19/08/2023	Interlocutory Application (I.B.C)	710102072202023	COMPANY PETITION IB (IBC)/306(ND)2022	PUSHPA AKASH APARTMENT RESIDENTS WELFARE ASSOCIATION VS SANJAY MEHRA (RESOLUTION PROFESSIONAL IN THE MATTER OF PUSHPA BUILDERS LTD.)	Sec 60(5)	24/08/2023	cut page 43,83,84 page no. 47,50,51 are not clear.	MUKESH

212	20/08/2023	Interlocutory Application (I.B.C)	710102072392023	COMPANY PETITION IB (IBC)/111(ND)2023	C B M INDUSTRIE PRIVATE LIMITED VS RAMBO ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/08/2023	section wrong. details missing in index, mop, prayer. affidavit address mismatch from notary	sushant dogra
213	19/08/2023	Interlocutory Application (I.B.C)	710102072262023	COMPANY PETITION IB (IBC)/66(ND)2022	STAR SHIPPING SERVICE VS STATE BANK OF INDIA	Sec 60(5)	30/08/2023	case type wrong ( Choose Restoration Application) section wrong ( Choose Any other Prov. IBC) Fill Parties detail on Online Portal According to MOP Correct Main case No. In Prayer	Amit Wadhwa
214	21/08/2023	Interlocutory Application (I.B.C)	710102072602023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED THROUGH ITS LIQUIDATOR	Sec 42	24/08/2023	Case type Wrong ( Choose Company Appeal) Respondent Detail Wrong Added On Online Portal Sign Every Page of Application True copy missing on annexures date Missing on Vakalatnama	Ashwarya Sinha
215	22/08/2023	Interlocutory Application (I.B.C)	710102072782023	COMPANY PETITION IB (IBC)/479(ND)2019	M/S VICTORY REALTOR PVT LTD VS RITA GUPTA	Sec 60(5)	25/08/2023	Wrong Section, due payment of sec-424 Verification Date Not Mentioned on Affidavit	ASAV RAJAN ARORA
216	21/08/2023	Interlocutory Application (I.B.C)	710102072512023	COMPANY PETITION IB (IBC)/505(ND)2022	SUNIL KUMAR VS A VISWANADHA SARMA	Sec 60(5)	29/08/2023	page no 178 180 182 184 197 found in hindi	Utkarsh Joshi
217	21/08/2023	Interlocutory Application (I.B.C)	710102072432023	COMPANY PETITION IB (IBC)/2582(ND)2019	VIDUR BHARDWAJ VS RAKESH KUMAR GUPTA	Sec 60(5)	24/08/2023	Sign and date Missing on Index Section Wrong Chosen According to PDF (Choose Rule 11 ) Affidavit Notary and Date Missing 25 Rs. Welfare and 3 Rs. Court fee and date also Missing on Vakalatnama	neeha nagpal
218	18/08/2023	Interlocutory Application (I.B.C)	710102071952023	COMPANY PETITION IB (IBC)/22(PB)2018	PRAVEEN SRIVASTAVA VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	31/08/2023	respondent details incomplete in online portal.	VAIBHAV TYAGI
219	29/08/2023	Interlocutory Application (I.B.C)	710102075242023	COMPANY PETITION IB (IBC)/204(ND)2021	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS M/S SUPERTECH LIMITED	Sec 60(5)	1/9/2023	address missing in affidavit and number missing in index	Manish Kumar Srivastava
220	21/08/2023	Interlocutory Application (I.B.C)	710102072692023	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI VS ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 30	1/9/2023	Master Index Is Missing Date Missing on Vakalatnama	Shivanshu Kumar

221	22/08/2023	Interlocutory Application (I.B.C)	710102072882023	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISRA VS SANDEEP KUMAR DAS	Application under any other provisions- IBC	25/08/2023	Page- 198,210 Not Clear Section Wrong Chosen ( Choose any other Prov. IBC)	Abhishek Anand
222	22/08/2023	Interlocutory Application (I.B.C)	710102072712023	COMPANY PETITION IB (IBC)/681(ND)2022	M/S DADA INFRASTRUCTURE VS MR. ATUL MITTAL RESOLUTION PROFESSIONAL M/S TECNOFAB ENGINNEERING PRIVATE LIMITED	Sec 60(5)	30/08/2023	Fill Parties detail in Online Portal According to your Memo of Parties Page -10,11,14 and 15 not clear and Page- 18 is cut, Page -19 typed copy missing 1 Rs. court fee missing on Vakalatnama Delete Single Vakalatnama PDF	Akash Singh Rana
223	23/08/2023	Interlocutory Application (I.B.C)	710102073052023	COMPANY PETITION IB (IBC)/22(PB)2018	UMESH VERMA VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	24/08/2023	RP details fill in online portal	Mishal Vij
224	23/08/2023	Interlocutory Application (I.B.C)	710102073042023	COMPANY PETITION IB (IBC)/22(PB)2018	AMRIT LAL AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	24/08/2023	Address and notary mismatch affidavit sanjay kumar singh detail Fill in online portal	Mishal Vij
225	23/08/2023	Interlocutory Application (I.B.C)	710102073322023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS ADO CONMAT INDIA	Application under any other provisions- IBC	28/08/2023	page no. 19,20 are not clear. fill respondent details in online portal.	RAJIV K.GARG
226	23/08/2023	Interlocutory Application (I.B.C)	710102073022023	COMPANY PETITION IB (IBC)/617(ND)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS THREE C INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/08/2023	Fill all Parties detail In Online Portal According to your MEMO OF PARTIES	SHASHWAT
227	22/08/2023	Interlocutory Application (I.B.C)	710102072932023	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR M/S PARIVARTAN BUILDTECH PRIVATE LIMITED VS THREE C INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	25/08/2023	main case wrong. page numbering not mention in index.sign missing in index. sign missing in prayer.	Dhananjaya Sud
228	23/08/2023	Interlocutory Application (I.B.C)	710102073152023	COMPANY PETITION IB (IBC)/1022(ND)2018	VINOD KUMAR BHAWNANI VS MUKESH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	28/08/2023	PAGE NO 18 HINDI PAGES TRANSLATION MISSING	Avinash Singh Vishen
229	23/08/2023	Restoration Application (IBC)	710102073382023	COMPANY PETITION IB (IBC)/1715(PB)2018	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEOUS DEVELOPERS PVT. LTD	Rule 11 of NCLT, 2016	28/08/2023	Wrong Cause title Correct it Add Parties on Online Portal According to memo of Party	Tanuj Agrawal
230	23/08/2023	Interlocutory Application (I.B.C)	710102073222023	COMPANY PETITION IB (IBC)/1715(PB)2018	VANDANA GARG VS MORPHEOUS DEVELOPERS PVT. LTD	Sec 60(5)	26/08/2023	wrong jurisdiction	Avinash Bhati

231	23/08/2023	Interlocutory Application (I.B.C)	710102073282023	COMPANY PETITION IB (IBC)/529(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS KAY IRON WORK PVT LTD	Application under any other provisions- IBC	28/08/2023	page no. 19,20 are not clear. fill respondent details in online portal.	RAJIV K.GARG
232	23/08/2023	Company Application(Companies Act)	710102073392023	COMPANY PETITION (COMPANIES ACT)/1(PB)2021	M/S ANNAY REALTORS PRIVATE LIMITED VS M/S DEEPSING REALTORS PRIVATE LIMITED	Rule 11 of NCLT	28/08/2023	pdf not upload.	RAKESH KUMAR
233	23/08/2023	Interlocutory Application (I.B.C)	710102073162023	COMPANY PETITION IB (IBC)/281(PB)2019	MRS. SUNAINA SHARMA VS M/S NINEX DEVELOPERS LTD	Sec 60(5)	29/08/2023	page no.53-57 cut page and true coy missing and address and notary mismatch affidavit	Rajesh Sharma
234	23/08/2023	Interlocutory Application (I.B.C)	710102073032023	COMPANY PETITION IB (IBC)/433(ND)2017	VIJENDER SHARMA VS M/S NINEX DEVELOPERS LTD	Sec 54(1)	28/08/2023	remove double pagination in pdf.	Vijender Sharma
235	23/08/2023	Interlocutory Application (I.B.C)	710102073272023	COMPANY PETITION IB (IBC)/22(PB)2018	INDU AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	28/08/2023	remove double pagination in pdf. page no. 151,152 are not clear.	Mishal Vij
236	23/08/2023	Interlocutory Application (I.B.C)	710102073292023	COMPANY PETITION IB (IBC)/1565(PB)2018	YASHVARDHAN TOWNSHIP PRIVATE LIMITED VS M/S. CROWN REALTECH PRIVATE LIMITED	Sec 60(5)	29/08/2023	all party's in memo party should be on online portal and page no.96-104, not clear pages and double numbering after 126 page and true copy missing and vo1 is uploaded twice	MANSUMYER SINGH
237	23/08/2023	Interlocutory Application (I.B.C)	710102073102023	COMPANY PETITION IB (IBC)/902(ND)2019	M/S LAKSHMI FLOAT GLASS LIMITED VS M/S DURABLE FAÇADE SERVICES PRIVATE LIMITED	Sec 60(5)	28/08/2023	date missing in index and all party in memo party should be on online portal and contact to registry	Rashi
238	23/08/2023	Interlocutory Application (I.B.C)	710102073212023	COMPANY PETITION IB (IBC)/1416(ND)2018	PRASHANT AGRAWAL VS M/S DURABLE FAÇADE SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/08/2023	Fill Prashant Aggarwal Detail in Online Portal In Petitioner Column	Prashant
239	23/08/2023	Interlocutory Application (I.B.C)	710102073012023	COMPANY PETITION IB (IBC)/1718(PB)2018	SURESH CHANDER GUPTA VS MR. AJIT KUMAR JHA (RP) OF THREE C PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	29/08/2023	need to sign every page in application and memo party missing please attached memo party after index and mention in index	Prashant
240	18/08/2023	Interlocutory Application (I.B.C)	710102072042023	COMPANY PETITION IB (IBC)/22(PB)2018	ASHISH AHLUWALIA VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	31/08/2023	respondent details incomplete in online portal	VAIBHAV TYAGI



241	23/08/2023	Interlocutory Application (I.B.C)	710102073492023	COMPANY PETITION IB (IBC)/923(PB)2018	LALITA RANI SHARMA VS RABINDER KUMAR MINTRI	Sec 60(5)	1/9/2023	PDF incomplete. due payment rule 11. counsel sign missing on index mop sign every page in application, true copy sign missing on annexures	Ritu Thomas
242	22/08/2023	Interlocutory Application (I.B.C)	710102072952023	COMPANY PETITION IB (IBC)/438(ND)2023	PATEL INTEGRATED LOGISTICS LIMITED (CN) VS PHOENIX EXPRESS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/9/2023	case type wrong select restoration	Harsimran Singh
243	23/08/2023	Interlocutory Application (I.B.C)	710102073552023	COMPANY PETITION IB (IBC)/125(ND)2023	NORTH INDIAN FOODS PRIVATE LIMITED VS BANK OF BARODA	Rule 11 of NCLT, 2016	25/08/2023	Wrong Main case no. Linked with IA Case type wrong (Choose IA) Wrong Cause Title on PDF Memo of Parties and Vakalatnama Missing on index and Application, Main case no. Not Mentioned on Application , Date and Place Missing on Index and Prayer	Ashish Verma
244	22/08/2023	Interlocutory Application (I.B.C)	710102072722023	COMPANY PETITION IB (IBC)/923(PB)2018	MS. REENA VS RABINDRA KUMAR MINTRI	Sec 60(5)	25/08/2023	case type wrong. 25RS welfare fee missing in index. page no. 29,53,78,89,90,91,92 are not clear. page cut 55	udita singh
245	25/08/2023	Restoration Application (IBC)	710102074182023	COMPANY PETITION IB (IBC)/43(ND)2018	RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Sec 60(5)	29/08/2023	contact to registry	ROHIT GOEL
246	25/08/2023	Interlocutory Application (I.B.C)	710102073812023	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS VIVEK SHUKLA	Sec 60(5)	29/08/2023	mention all respondent details in online portal.	Inder Paul Singh Oberoi
247	24/08/2023	Interlocutory Application (I.B.C)	710102073672023	COMPANY PETITION IB (IBC)/143(ND)2020	BRIJESH SINGH BHADAURIYA VS VIVEK SHUKLA	Rule 11 of NCLT, 2016	28/08/2023	Brijesh Singh Bhadauriy detail not fill online portal and sign missing in application page and true copy and sign missing in annexure page	BRIJESH SINGH BHADAU
248	25/08/2023	Interlocutory Application (I.B.C)	710102073902023	COMPANY PETITION IB (IBC)/411(ND)2022	PABAN KUMAR JAIN VS VIVEK SHUKLA	Application under any other provisions- IBC	28/08/2023	Paban Kumar Jain detail missing online portal and page no.47-49 not mention in index	Kushal
249	24/08/2023	Interlocutory Application (I.B.C)	710102073662023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS VIVEK SHUKLA	Rule 11 of NCLT, 2016	28/08/2023	ALOK KAUSHIK detail not fill online portal	Kanika
250	25/08/2023	Interlocutory Application (I.B.C)	710102073972023	COMPANY PETITION IB (IBC)/22(PB)2018	M/S VASTU REAL ESTATE PVT. LTD VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	28/08/2023	counsel detail missing in prayer and true copy missing in annexure page	Shaswati Parhi

251	25/08/2023	Interlocutory Application (I.B.C)	710102073862023	COMPANY PETITION IB (IBC)/448(PB)2017	MS. MANISHA RAWAT VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	29/08/2023	respondent details not mention in memo party . fill respondent details in memo party.	aaryan sharma
252	25/08/2023	Interlocutory Application (I.B.C)	710102074112023	COMPANY PETITION IB (IBC)/1088(PB)2020	STATE BANK OF INDIA VS JMT AUTO LIMITED	Rule 11 of NCLT, 2016	29/08/2023	memo party missing in index. mention memo parties in index.	SRI & ASSOCIATES
253	25/08/2023	Interlocutory Application (I.B.C)	710102074122023	COMPANY PETITION IB (IBC)/375(PB)2018	BRIJ MOHAN KAPUR VS SATYA PRAKASH GUPTA	Sec 60(5)	28/08/2023	address missing in affidavit and page no.40-59 not clear page	Dhruv Gupta
254	25/08/2023	Interlocutory Application (I.B.C)	710102073802023	COMPANY PETITION IB (IBC)/1022(ND)2018	PREM PRAKASH VS MUKESH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	29/08/2023	mention english translate page in your pdf page no 25. affidavit addresss not match in notary.	Avinash Singh Vishen
255	24/08/2023	Interlocutory Application (I.B.C)	710102073722023	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA VS MUKESH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	29/08/2023	page no.120, 230, not clear pages and page no.182-203not mention in index vol-2	Aditi Sharma
256	25/08/2023	Interlocutory Application (I.B.C)	710102073982023	COMPANY PETITION IB (IBC)/938(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS M/S NIFS STEEL LLP	Sec 60(5)	29/08/2023	page no. 72 to 85,139,141 are not clear. mention all advocate sign in vakalatnama.	ABHISHEK
257	25/08/2023	Company Application(Companies Act)	710102073832023	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	41. SH. SUBODH VASANT SAPRE DIRECTOR VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	30/08/2023	page no.17-18 not clear page and 19-20 hindi page and welfare 2rs. missing	Umesh B
258	25/08/2023	Interlocutory Application (I.B.C)	710102073762023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SATYAJIT SINGH MAJITHIA	Sec 66(1)	30/08/2023	page no.183-185 page missing and rp detail incomplete memo party and prayer and index	VIPIN KUMAR KUSHWAHA
259	28/08/2023	Restoration Application (IBC)	710102074882023	COMPANY PETITION IB (IBC)/48(PB)2020	KUMAR GAURAV VS CS VEKAS KUMAR GARG	Any other provision - Govt body	31/08/2023	section wrong and page no.14-16 cut page	SIDDHARTH TEWARI
260	28/08/2023	Interlocutory Application (I.B.C)	710102074962023	COMPANY PETITION IB (IBC)/1718(PB)2018	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Sec 60(5)	31/08/2023	application file missing please re-upload file	JURISTICA
261	28/08/2023	Interlocutory Application (I.B.C)	710102074922023	COMPANY PETITION IB (IBC)/22(PB)2018	RAVI KUMAR VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	31/08/2023	applicant and respondent detail incomplete on online portal and sign missing in application page and page no.20,26,30-31,cut page and true copy and sign missing in application page and court fee missing in vakaltnama and ticket not allow mid on vakalatnama	SANKET GUPTA

262	24/08/2023	Interlocutory Application (I.B.C)	710102073712023	COMPANY PETITION IB (IBC)/22(PB)2018	SUDEEP JAIN HUF VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	1/9/2023	mention all applicant affidavit in PDF.	Shaswati Parhi
263	25/08/2023	Interlocutory Application (I.B.C)	710102074312023	COMPANY PETITION IB (IBC)/984(ND)2019	RP ASHU GUPTA VS WEBTECH PACKAGING (INDIA) PVT. LTD.	Application under any other provisions- IBC	28/08/2023	page no.40 hindi page and all party in memo party should be on online portal	ASHU GUPTA
264	26/08/2023	Company Application(Companies Act)	710102074452023	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS MRS SHALINI JAIN	Sec 241 (2)	30/08/2023	section wrong and section not mention in index and memo party missing	BHARAT ARORA
265	26/08/2023	Restoration Application (Companies Act)	710102074432023	COMPANY APPEAL(COMPANIES ACT)/224(ND)2022	KATHURIA HOSPITALITY PRIVATE LIMITED VS MRS SHALINI JAIN	Rule 48	30/08/2023	company appeal not mention in main case and page no.7 not clear page and welfare and court fee missing in vakalatnama and income tax and roc service missing and all applicant detail not fill online portal	ANKUR CHAWLA
266	27/08/2023	Interlocutory Application (I.B.C)	710102074802023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS MRS SHALINI JAIN	Sec 60(5)	30/08/2023	court fee 3rs. missing in vakalatnama	Utsav
267	28/08/2023	Interlocutory Application (I.B.C)	710102075012023	COMPANY PETITION IB (IBC)/547(ND)2022	ANIL MITTAL VS MRS SHALINI JAIN	Rule 11 of NCLT, 2016	30/08/2023	section wrong and memo party missing	Anil Kumar Mittal
268	26/08/2023	Interlocutory Application (I.B.C)	710102074362023	COMPANY PETITION IB (IBC)/2552(ND)2019	SHASHANK PODDAR VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	30/08/2023	true copy and sign missing in annexure page	Vikas Kumar
269	26/08/2023	Interlocutory Application (I.B.C)	710102074602023	COMPANY PETITION IB (IBC)/882(ND)2020	SARLA BANSAL AND ROHIT BANSAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	30/08/2023	page no,37-41 not clear page	Akshay Goel
270	26/08/2023	Interlocutory Application (I.B.C)	710102074412023	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS SRD MANAGEMENT COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	30/08/2023	irp detail missing on online portal and sign missing in application page and true copy and sign missing in application page	Satakshi
271	11/8/2023	Interlocutory Application (I.B.C)	710102070082023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS SRD MANAGEMENT COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/08/2023	applicant detail incomplete online portal. True copy sign missing on annexure	JAGNEET SINGH

272	27/08/2023	Interlocutory Application (I.B.C)	710102074792023	COMPANY PETITION IB (IBC)/237(ND)2019	SMT. SUSHILA LAKHOTIA VS SANDEEP GOEL	Sec 60(5)	31/08/2023	mention advocate sign in memo party. respondent sandeep goel details incomplete in online portal fill all details in online portal. page no. 607,611,612,645,648,649,650,652,696,697,699,700,701,705,706,708,709,710,711,717,718,719 are not clear.	Aman
273	27/08/2023	Interlocutory Application (I.B.C)	710102074842023	COMPANY PETITION IB (IBC)/237(ND)2019	SMT. SUSHILA LAKHOTIA VS MR. ATUL MITTAL	Sec 60(5)	31/08/2023	fill respondent details in online portal. hindi translated copy mention in pdf. page no. 608,613,646,647,649,650,651,652,653,697,698,700,701,702,706,709,710,711,712,713,718,,720 are not clear.	Aman
274	27/08/2023	Interlocutory Application (I.B.C)	710102074762023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SWARAJ KARANTI INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	31/08/2023	dua payment section 31.need every page sign and true copy in annexure. page no.343,958,955,964 are not clear.	ABHISHEK
275	27/08/2023	Interlocutory Application (I.B.C)	710102074742023	COMPANY PETITION IB (IBC)/144(PB)2022	MR SHAILENDRA AJMERA RESOLUTION PROFESSIONAL FOR HARVEST HOTELS AND SERVICED APARTMENTS PRIVATE LIMITED VS KAVERI GUPTA	Application under any other provisions- IBC	31/08/2023	added all respondent in online portal. volume 7 missing.	ABHISHEK
276	29/08/2023	Interlocutory Application (I.B.C)	710102075402023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS KAVERI GUPTA	Application under any other provisions- IBC	1/9/2023	fill all details in online portal. memo party missing.	Kanika
277	28/08/2023	Interlocutory Application (I.B.C)	710102074972023	COMPANY PETITION IB (IBC)/882(ND)2020	MAYANK GOVIL VS ATUL MITTAL	Sec 60(5)	31/08/2023	petitioner and respondent details incomplete in online portal.fill all details in online portal.	Mansij
278	26/08/2023	Company Application(Companies Act)	710102074562023	COMPANY PETITION (COMPANIES ACT)/70(ND)2023	KULDEEP KUMAR DHAR VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	volume 1 sub index mising	Deepak Joshi
279	29/08/2023	Interlocutory Application (I.B.C)	710102075582023	COMPANY PETITION IB (IBC)/609(ND)2017	M/S SONI BUILDCON PVT LTD VS M/S SONI REALTORS PVT. LTD.	Sec 60(5)	1/9/2023	case type wrong	Nitin kumar
280	29/08/2023	Interlocutory Application (I.B.C)	710102075392023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS M/S SONI REALTORS PVT. LTD.	Application under any other provisions- IBC	1/9/2023	fill all details in online portal. memo party missing.	Kanika
281	30/08/2023	Restoration Application (IBC)	710102075832023	COMPANY PETITION IB (IBC)/122(ND)2023	UNION BANK OF INDIA VS MRS. ITI AGARWAL	Rule 11 of NCLT, 2016	1/9/2023	case type wrong	EKTA CHOUDHARY

282	26/08/2023	Interlocutory Application (I.B.C)	710102074702023	COMPANY PETITION IB (IBC)/823(ND)2022	ENCORE ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED VS NEW TECH IMPORTS PRIVATE LIMITED	Sec 60(5)	29/08/2023	page number wrong after 1 page no. and page no.12-60 not clear pages	Dhruv Gupta
283	26/08/2023	Interlocutory Application (I.B.C)	710102074622023	COMPANY PETITION IB (IBC)/882(ND)2020	RACHNA BANSAL AND RAVI SINGHAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	31/08/2023	all party's in memo party should be on online portal and applicant detail incomplete memo party and page no.35-39 not clear page	Akshay Goel
284	28/08/2023	Company Application(Companies Act)	710102075112023	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	KANWAL KAPUR VS VISHAL KAPUR	Rule 11 of NCLT	31/08/2023	all respondent detail incomplete on online portal and case type wrong	GAURAV M LIBERHAN
285	27/08/2023	Interlocutory Application (I.B.C)	710102074752023	COMPANY PETITION IB (IBC)/598(ND)2022	SUMIT SHUKLA INTERIM RESOLUTION PROFESSIONAL M/S AVINASH EM PROJECTS PVT. LTD. (UNDER CIRP) VS BHOTIKA TRADE AND SERVICES PRIVATE LIMITED	Sec 60(5)	31/08/2023	affidavit notary stamp missing. need every page sign and true copy.	Maneesh Kumar
286	29/08/2023	Interlocutory Application (I.B.C)	710102075552023	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/9/2023	remove main case party and mention manish agarwal details in online portal.	vidit jain
287	23/08/2023	Interlocutory Application (I.B.C)	710102073442023	COMPANY PETITION IB (IBC)/238(ND)2022	SHAILESH DAYAL VS BHUSHAN POWER & STEEL LIMITED	Rule 11 of NCLT, 2016	31/08/2023	Fill all Parties Detail in Online Portal according to Memo of Parties	Ram Krishna
288	28/08/2023	Interlocutory Application (I.B.C)	710102075132023	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS BHUSHAN POWER & STEEL LIMITED	Sec 60(5)	31/08/2023	NAVNEET GUPTA detail incomplete	Navneet
289	3/8/2023	Company Application(Companies Act)	710102068032023	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	MANISH GUPTA VS OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Application under any other provisions	31/08/2023	Vakalatnama not proper.	AMIT PRABHAT DESHPANDE
290	28/05/2023	Interlocutory Application (I.B.C)	710102048352023	COMPANY PETITION IB (IBC)/1529(ND)2019	MR ASHWIN LILADHAR SHAH VS MR PRABHAKAR KUMAR	Sec 60(5)	31/08/2023	vakalatnama not mention in index but attach date address mobile email missing on vakalatnama plz make properly	Rashmi
291	30/08/2023	Interlocutory Application (I.B.C)	710102075772023	COMPANY PETITION IB (IBC)/441(ND)2023	CELESTIAL AVIATION SERVICES LIMITED VS SPICEJET LIMITED	Sec 60(5)	1/9/2023	section wrong in index and due payment other section	Vikrant Pachnanda

292	30/08/2023	Interlocutory Application (I.B.C)	710102075742023	COMPANY PETITION IB (IBC)/1348(ND)2019	COLONEL SUDHEER KUMAR VS GAURAV KATIYAR	Sec 60(5)	1/9/2023	page no.143-144 not clear page	Legislegal
293	29/08/2023	Interlocutory Application (I.B.C)	710102075512023	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/9/2023	rp detail missing on online portal and sign missing in annexure page	vidit jain
294	29/08/2023	Interlocutory Application (I.B.C)	710102075532023	COMPANY PETITION IB (IBC)/59(ND)2023	MAHAVIR PRASAD JAIN VS INTEC CAPITAL LIMITED	Application under any other provisions- IBC	1/9/2023	remove intec capital in online portal.need every page true copy and sign.	Aman
295	29/08/2023	Interlocutory Application (I.B.C)	710102075502023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS RAJIV GUPTA	Sec 66(1)	1/9/2023	all respondent detail missing on online portal and page no.46-49,117-120,122-125,145-151,153-158,160-164, not clear page	EKTA CHOUDHARY
296	30/08/2023	Interlocutory Application (I.B.C)	710102075712023	COMPANY PETITION IB (IBC)/607(PB)2020	JAI PRAKASH KESWANI VS M.B. MALLS PVT. LTD	Sec 60(5)	1/9/2023	applicant sign missing in prayer. notary stamp missing in affidavit. volume 1 separate index missing. volume 2 separate index. missing.pagination incomplete. cut page 256,352,353.	Kumar Anurag
297	30/08/2023	Company Application(Companies Act)	710102075852023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	RAJ KUMAR KEDIA VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	1/9/2023	date missing in vakalatnama.	Kumar Anurag
298	30/08/2023	Interlocutory Application (I.B.C)	710102075732023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS RAJIV GUPTA	Sec 66(1)	1/9/2023	volume 1 separate index missing. all respondent mention in online portal. date are missing in vakalatnama. page no. 56,57,64 to 80 are not clear.	EKTA CHOUDHARY
299	28/08/2023	Interlocutory Application (I.B.C)	710102075172023	COMPANY PETITION IB (IBC)/1088(PB)2020	STATE BANK OF INDIA VS JMT AUTO LIMITED	Rule 11 of NCLT, 2016	31/08/2023	all respondent detail incomplete and page no.42-46,49-51, not clear pages	SRI & ASSOCIATES
300	26/04/2023	Interlocutory Application (I.B.C)	710102039032023	COMPANY PETITION IB (IBC)/923(PB)2018	NITYA NAND SHARMA VS RABINDRA KUMAR MINTRI	Sec 60(5),Sec 60(5)	31/08/2023	Add MANOJ SHARMA Detail in Memo of Parties in PDF True copy sign Missing on Annexures, Do true copy wherever Missing	LOKESH SHARMA
301	28/08/2023	Interlocutory Application (I.B.C)	710102075142023	COMPANY PETITION IB (IBC)/923(PB)2018	KISHORE SINDHU & ANR. VS SH. RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL	Sec 60(5)	31/08/2023	sign missing in application page and ticket not allow mid on vakaltnama	KK

302	28/08/2023	Miscellaneous Application (IBC)	710102075252023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS SH. RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL	Any other provision - Govt body	31/08/2023	section and case type wrong and applicant detail incomplete online portal	Kanika
303	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	1/9/2023	Pleas file single PDFsign missing in application page and stamp paper missing and page no.73-75 not clear page and true copy missing	Ujwala Uppaluri
304	29/08/2023	Interlocutory Application (I.B.C)	710102075592023	COMPANY PETITION IB (IBC)/237(PB)2022	KUNWARPREET SINGH VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/9/2023	due payment other section	Kunwarpreet Singh
305	27/08/2023	Restoration Application (IBC)	710102074782023	COMPANY PETITION IB (IBC)/901(PB)2022	RAKESH BHATIA VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Rule 11 of NCLT, 2016	1/9/2023	respondent detail not fill on online portal	SHITAL KHATRI
306	29/08/2023	Interlocutory Application (I.B.C)	710102075372023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Application under any other provisions- IBC	1/9/2023	memo party missing. petitioner details incomplete in online portal fill all details in online portal.	Kanika
307	29/08/2023	Interlocutory Application (I.B.C)	710102075332023	COMPANY PETITION IB (IBC)/3196(ND)2019	EMPLOYEE PROVIDENT FUND ORGANIZATION VS SHRI ASHOK KUMAR DEWAN	Rule 11 of NCLT, 2016	1/9/2023	petitioner respondent details incomplete in online portal. fill all details in online portal. write to memo party in page no. 1.	Kaushik Kumar Dey
308	31/08/2023	Interlocutory Application (I.B.C)	710102076032023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS SHRI ASHOK KUMAR DEWAN	Application under any other provisions- IBC	1/9/2023	fill all details in online portal.	Kanika
309	29/08/2023	Interlocutory Application (I.B.C)	710102075362023	COMPANY PETITION IB (IBC)/1768(ND)2018	SANJEEV PRASAD AND ANURADHA PRASAD VS H.S. OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	1/9/2023	fill all details in online portal.	India C&L
310	29/08/2023	Interlocutory Application (I.B.C)	710102075542023	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/9/2023	remove main case party details and added manish agarwal details in online	vidit jain
311	29/08/2023	Interlocutory Application (I.B.C)	710102075482023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/9/2023	Harvinder Singh detail incomplete on online portal	Kanika
312	17/08/2023	Interlocutory Application (I.B.C)	710102071512023	COMPANY PETITION IB (IBC)/440(ND)2021	SHOBHNA JHA VS MANOHAR LAL VIJ	Sec 60(5)	1/9/2023	logix city developer detail missing online portal and	SHYAM
313	29/08/2023	Interlocutory Application (I.B.C)	710102075492023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS MANOHAR LAL VIJ	Application under any other provisions- IBC	1/9/2023	fill all details in online portal.	Kanika

314	8/6/2023	Company Appeal (IBC)	710102051862023	COMPANY PETITION IB (IBC)/307(ND)2019	M/S OM RETAIL VS ANIL KOHLI	Sec 42	1/9/2023	pagination wrong in index Pg-73 not clear	RUPESH
315	16/08/2023	Interlocutory Application (I.B.C)	710102071122023	COMPANY PETITION IB (IBC)/440(ND)2021	ARUNAV MOULIK VS MANOHAR LAL VIJ	Sec 60(5)	1/9/2023	page no. 234 not clear.	SHYAM
316	1/9/2023	Interlocutory Application (I.B.C)	710102076512023	COMPANY PETITION IB (IBC)/676(PB)2018	DAIICHI SANKYO COMPANY LTD VS STAR ARTWORKS PRIVATE LIMITED	Sec 60(5)	1/9/2023		Shaju TJ
317	29/08/2023	Interlocutory Application (I.B.C)	710102075322023	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA VS RISHIPREET SINGH SACHDEVA & ORS	Sec. 45 (1)	1/9/2023	section wrong and page no.85,100-110 ,113,117, not clear pages and page no. missing 112-140 in index vol-2	Aditi Sharma
318	30/08/2023	Interlocutory Application (I.B.C)	710102075842023	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS RISHIPREET SINGH SACHDEVA & ORS	Application under any other provisions- IBC	1/9/2023	pdf not upload.	Atul Bhatia
319	12/5/2023	0710102043602023(No.of Docs 0)	0710102043602023/2	COMPANY PETITION (COMPANIES ACT)/110(ND)2023	VANDANA JAIN & ANR. VS. NUPUR JAIN & ANR.	Sec. 241(1)	1/9/2023	Master index misssing	
320	31-08-2023	0710102038982022(No.of Docs 2)	0710102038982022/4	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2022	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec 425	1/9/2023	STAMP PAPER MISSING	Neeraj Yadav
321	19-05-2021	0710102035842021(No.of Docs 0)	0710102035842021/6	COMPANY PETITION IB (IBC)/269(ND)2021	M/S. SPACEWOOD FURNISHERS PVT. LTD. VS. M/S. PRATEEK INFRAPROJECTS INDIA PVT. LTD.	IBC Under Sec 9	1/9/2023	please Do sign every Pages	
322	7/8/2023	0710102165982019(No.of Docs 2)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	Pagination missing	counselgulshan@gmail
323	7/8/2023	0710102165982019(No.of Docs 2)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	Pagination missing	counselgulshan@gmail
324	30-08-2023	0710102107002020(No.of Docs 2)	0710102107002020/7	COMPANY PETITION (COMPANIES ACT)/174(PB)2020	RAJENDRA KUMAR GUPTA AND ORS VS. SHIPRA PROMOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/9/2023	Address UP but notary in the DELHI	mhvlegal
325	7/8/2023	0710102165982019(No.of Docs 2)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	Pagination missing	counselgulshan@gmail
326	30-08-2023	0710102071482023(No.of Docs 2)	0710102071482023/1	INTERLOCUTORY APPLICATION (I.B.C)/4531(ND)2023	ANIKET TYAGI VSLOGIX INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/9/2023	Please attached court order	Sudeeptakumarpa I
327	7/8/2023	0710102165982019(No.of Docs 2)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	Pagination missing	counselgulshan@gmail



328	1/9/2023	0710102058002023(No.of Docs 1)	0710102058002023/1	COMPANY APPEAL(COMPANIES ACT)/194(ND)2023	E.S. LIGHTING TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	1/9/2023	main case number not mention stamp paper missing	Lalitmhn00
329	31-08-2023	0710102053702021(No.of Docs 2)	0710102053702021/6	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	1/9/2023	NEED TO SIGN EVERY PAGES	Neeraj Yadav
330	23-05-2023	0710102046472023(No.of Docs 0)	0710102046472023/2	INTERLOCUTORY APPLICATION (I.B.C)/3105(ND)2023	KAMALL AHUJA VSKOTAK MAHINDRA BANK	Sec 60(5)	1/9/2023	merge PDF in 1 volume	
331	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (l) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
332	31-08-2023	0710102056732021(No.of Docs 2)	0710102056732021/4	COMPANY PETITION IB (IBC)/479(PB)2021	IFCI VS. MR. VIKAS AGGARWAL	Section 95(1)	1/9/2023	AFFIDAVIT ADDRESS MISMATCH	gravitaslegal
333	25-02-2020	0710102024562020(No.of Docs 0)	0710102024562020/9	COMPANY PETITION IB (IBC)/615(ND)2020	T.J. COMMUNICATIONS PVT. LTD. VS. M/S BAJAJ APPLIANCES LTD.	IBC Under Sec 9	1/9/2023	sign and true copy sign missing	
334	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc
335	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc
336	31-08-2023	0710102078962022(No.of Docs 2)	0710102078962022/4	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	1/9/2023	STAMP PAPER MISSING	D1732018
337	29-08-2023	0710102056802023(No.of Docs 1)	0710102056802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4109(ND)2023	VEENU DRALL VS. RAJIV HASIJA	19(2)	1/9/2023	Index and court fees missing	VEENU DRALLIP
338	31-08-2023	0710102017852023(No.of Docs 2)	0710102017852023/5	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS. PARNIKA COMMERCIAL AND ESTATES PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	sign every pages	vipulganda
339	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc
340	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc

341	30-08-2023	0710102019772023(No.of Docs 2)	0710102019772023/8	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	1/9/2023	wrong service	aaryan@sasttralegal
342	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (I) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
343	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
344	3/5/2023	0710102041122023(No.of Docs 0)	0710102041122023/1	COMPANY APPEAL(COMPANIES ACT)/154(ND)2023	SANDEEP KUMAR VS. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	1/9/2023	pagination missing	
345	3/5/2023	0710102041122023(No.of Docs 0)	0710102041122023/1	COMPANY APPEAL(COMPANIES ACT)/154(ND)2023	SANDEEP KUMAR VS. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	1/9/2023	pagination missing	
346	3/5/2023	0710102041122023(No.of Docs 0)	0710102041122023/1	COMPANY APPEAL(COMPANIES ACT)/154(ND)2023	SANDEEP KUMAR VS. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	1/9/2023	pagination missing	
347	31-08-2023	0710102046402022(No.of Docs 2)	0710102046402022/2	INTERLOCUTORY APPLICATION (I.B.C)/2821(ND)2022	ANIL KUMAR GUPTA & ORS. VS. NILESH SHARMA	Sec 60(5)	1/9/2023	NEED TO SIGN EVERY PAGES	sarthak.gupta
348	29-08-2023	0710102063182023(No.of Docs 1)	0710102063182023/1	COMPANY APPLICATION(COMPANIES ACT)/235(ND)2023	SOUGATA VS. SASWATA BHATTACHARYA	Rule 11 of NCLT	1/9/2023	wrong file	sougata
349	18-07-2022	0710102057522022(No.of Docs 0)	0710102057522022/4	INTERLOCUTORY APPLICATION (I.B.C)/3425(ND)2022	VIJENDER SHARMA VS. MR. AMULYA KUMAR MISHRA	19(2)	1/9/2023	sign every pages	
350	30-08-2023	0710102056762023(No.of Docs 2)	0710102056762023/2	COMPANY PETITION IB (IBC)/454(PB)2023	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	1/9/2023	sign every pages	info@dsnlegal
351	30-08-2023	0710102056762023(No.of Docs 2)	0710102056762023/2	COMPANY PETITION IB (IBC)/454(PB)2023	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	1/9/2023	sign every pages	info@dsnlegal

352	30-08-2023	0710102056762023(No.of Docs 2)	0710102056762023/2	COMPANY PETITION IB (IBC)/454(PB)2023	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	1/9/2023	sign every pages	info@dsnlegal
353	30-08-2023	0710102056762023(No.of Docs 2)	0710102056762023/2	COMPANY PETITION IB (IBC)/454(PB)2023	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	1/9/2023	sign every pages	info@dsnlegal
354	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
355	30-08-2023	0710102051162022(No.of Docs 1)	0710102051162022/8	COMPANY PETITION IB (IBC)/572(ND)2022	AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	only proof of service uploaded	hammurabi.solomon
356	30-08-2023	0710102103822022(No.of Docs 2)	0710102103822022/4	COMPANY PETITION IB (IBC)/113(PB)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. M/S RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	1/9/2023	Sign and true copy sign missing	karanjawala
357	29-08-2023	0710102101892022(No.of Docs 5)	0710102101892022/2	INTERLOCUTORY APPLICATION (I.B.C)/6048(ND)2022	GOLFGREEN ESTATES PVT LTD VS. GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL	Sec 60(5)	1/9/2023	True Copy sign missing	adyasingh96
358	31-08-2023	0710102017852023(No.of Docs 2)	0710102017852023/4	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS. PARNIKA COMMERCIAL AND ESTATES PRIVATELIMITED	IBC Under Sec 9	1/9/2023	sign and true copy sign missing	D59R1996
359	30-08-2023	0710102019772023(No.of Docs 7)	0710102019772023/10	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	1/9/2023	True copy sign missing on all volume	aaryan@sasttralegal
360	30-08-2023	0710102019772023(No.of Docs 2)	0710102019772023/7	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	1/9/2023	Wrong service	aaryan@sasttralegal

361	30-08-2023	0710102019772023(No.of Docs 2)	0710102019772023/9	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	1/9/2023	Wrong service	aaryan@sasttralegal
362	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (I) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
363	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (I) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
364	31-12-2021	0710102095542021(No.of Docs 0)	0710102095542021/10	COMPANY PETITION IB (IBC)/117(ND)2022	AXIS BANK LIMITED VS. KAFILA HOSPITALITY AND TRAVELS PRIVATELIMITED	IBC under Sec 7	1/9/2023	Index wrong	
365	29-08-2023	0710102068472020(No.of Docs 2)	0710102068472020/10	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK VS. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	1/9/2023	Pagination missing on starting pages and sign missed with true copy	namrata.ranga
366	31-08-2023	0710102038982022(No.of Docs 2)	0710102038982022/3	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2022	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec 425	1/9/2023	STAMP PAPER MISSING	Neeraj Yadav
367	3/5/2023	0710102041122023(No.of Docs 0)	0710102041122023/1	COMPANY APPEAL(COMPANIES ACT)/154(ND)2023	SANDEEP KUMAR VS. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	1/9/2023	pagination missing	
368	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
369	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
370	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
371	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix

372	31-08-2023	0710102032442023(No.of Docs 1)	0710102032442023/2	COMPANY PETITION (COMPANIES ACT)/73(PB)2023	AMARJIT SINGH BAGGA VS. FASHIONAGE CORPORATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Application under any other provisions	1/9/2023	Index missing	sachdeva.vidushi@gma
373	30-06-2022	0710102051162022(No.of Docs 0)	0710102051162022/7	COMPANY PETITION IB (IBC)/572(ND)2022	AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	Court fees missing	
374	16-12-2022	0710102103822022(No.of Docs 0)	0710102103822022/5	COMPANY PETITION IB (IBC)/113(PB)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. M/S RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	1/9/2023	index wrong please add page no4-5 in the index	
375	31-08-2023	0710102000142022(No.of Docs 2)	0710102000142022/4	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS. GARDENIA INDIA LIMITED	IBC under Sec 7	1/9/2023	Index missing ,pagination missing ,sign missing every pages	avneeshlaw
376	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
377	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
378	31-08-2023	0710102047052023(No.of Docs 2)	0710102047052023/1	COMPANY APPLICATION(COM PANIES ACT)/161(ND)2023	ANEES KHURANA VS. ILPEA PARAMOUNT LTD	Rule 11 of NCLT	1/9/2023	INDEX MISSING	D27962013
379	20-05-2023	0710102046002023(No.of Docs 0)	0710102046002023/2	COMPANY PETITION IB (IBC)/437(ND)2023	NORTHERN ARC CAPITAL LIMITED VS. SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	1/9/2023	STAMP MISSING	
380	28-08-2023	0710102007142023(No.of Docs 1)	0710102007142023/2	INTERLOCUTORY APPLICATION (I.B.C)/402(ND)2023	THREE C SHELTERS PVT. LTD.	Application under any other provisions- IBC	30-08-2023	Need to file IA	Hermitmonk108
381	28-08-2023	0710102103562022(No.of Docs 2)	0710102103562022/1	COMPANY APPEAL(COMPANIES ACT)/204(ND)2023	LATE CAPTAIN V.K. SHARMA THROUGH HIS LRS VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-08-2023	sign every pages	DEEPANK9
382	28-08-2023	0710102044452023(No.of Docs 2)	0710102044452023/2	INTERLOCUTORY APPLICATION (I.B.C)/2821(ND)2023	PRADEEP KUMAR KASUHIK VSGREENOPOLIS WELFARE CONFEDERATION	Sec 60(5)	30-08-2023	need to file IA	advocatevijetasin gh

383	28-08-2023	0710102028712023(No.of Docs 2)	0710102028712023/3	INTERLOCUTORY APPLICATION (I.B.C)/2414(ND)2023	ANUP SOOD VS. ATHAR ZIA	Sec 60(5)	30-08-2023	Notary not done ,	satishrai
384	29-08-2023	0710102048852023(No.of Docs 1)	0710102048852023/2	INTERLOCUTORY APPLICATION (I.B.C)/4313(PB)2023	RITU RASTOGI VS. ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	30-08-2023	Annexures not attested as True copy.	Eshna Kumar
385	27-02-2023	0710102019732023(No.of Docs 0)	0710102019732023/6	COMPANY PETITION IB (IBC)/152(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. MPG REALTY PRIVATE LIMITED	IBC under Sec 7	30-08-2023	Volume wise index missing and master index missing	
386	28-08-2023	0710102051152023(No.of Docs 25)	0710102051152023/2	COMPANY PETITION IB (IBC)/421(PB)2023	STATE BANK OF INDIA VS. PC JEWELLER LIMITED	IBC under Sec 7	30-08-2023	Master index missing and volume wise index missing , pagination missing in the index	aaryan@sasttralegal
387	28-08-2023	0710102089812021(No.of Docs 2)	0710102089812021/12	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022	RAVINDRA KUMAR GOYAL VSOFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	30-08-2023	sign and true copy sign missing on annexure	AmitDayal
388	28-08-2023	0710102028982023(No.of Docs 5)	0710102028982023/5	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	30-08-2023	Notary missing, Double pagination	satishrai
389	28-08-2023	0710102001442021(No.of Docs 2)	0710102001442021/2	COMPANY PETITION IB (IBC)/21(ND)2021	UNIEXCEL LIMITED VS. UNIEXCEL DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	30-08-2023	please sign every pages	aaryan@sasttralegal
390	28-08-2023	0710102012822022(No.of Docs 2)	0710102012822022/152	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	30-08-2023	Affidavit missing	CONDUCIVE LEGAL
391	28-08-2023	0710102021472023(No.of Docs 2)	0710102021472023/2	COMPANY APPLICATION(COM PANIES ACT)/88(PB)2023	COL A KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec. 218(1)	30-08-2023	wrong filing , case no not mentioned , merge PDF	colakdgc
392	28-08-2023	0710102023102021(No.of Docs 2)	0710102023102021/9	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30-08-2023	Sign missing notary missing , true copy sign missing	TAPAS05

393	28-08-2023	0710102017942023(No.of Docs 1)	0710102017942023/2	INTERLOCUTORY APPLICATION (I.B.C)/1249(ND)2023	PRADEEP KUMAR KAUSHIK VS	Rule 11 of NCLT, 2016	30-08-2023	Need to file as a IA	Hermitmonk108
394	25-08-2023	0710102011652023(No.of Docs 2)	0710102011652023/4	INTERLOCUTORY APPLICATION (I.B.C)/1206(ND)2023	RAKESH KUMAR JINDAL VSSHYAM SEHGAL & OTHERS	Application under any other provisions- IBC	29-08-2023	Sign every pages and clearly mentioned pages no. without any correction .	Tajinder@27
395	26-08-2023	0710102061082019(No.of Docs 2)	0710102061082019/3	COMPANY PETITION IB (IBC)/692(PB)2019	BEENA GUPTA VS. TULSIANI CONSTRUCTIONS AND DEVELOPERES PRIVATE LIMITED	IBC under Sec 7	29-08-2023	1rs court fees missing	ADVJS0611
396	26-08-2023	0710102096872020(No.of Docs 1)	0710102096872020/1	INTERLOCUTORY APPLICATION (I.B.C)/4380(ND)2020	MAHAVIR PARSHAD JAIN	Application under any other provisions- IBC	29-08-2023	wrong filing	MPJAIN54
397	25-08-2023	0710102016052020(No.of Docs 2)	0710102016052020/6	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	AMRITA GUJRAL VS. HYPERHIRE INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-08-2023	Sign missing on every pages	ssrlitigation
398	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
399	27-08-2023	0710102034422021(No.of Docs 1)	0710102034422021/6	INTERLOCUTORY APPLICATION (I.B.C)/2197(ND)2021	PRO SPORTIFY PVT. LTD. VS. VIVID IT SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	29-08-2023	True Copy sign missing	lpbimal01
400	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
401	26-08-2023	0710204000302017(No.of Docs 5)	0710204000302017/8	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	29-08-2023	Please attached court order	amchamber133
402	26-08-2023	0710102056772023(No.of Docs 2)	0710102056772023/1	INTERLOCUTORY APPLICATION (I.B.C)/3761(ND)2023	UTTARAKHAND POWER CORPORATION LIMITED VSTRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	29-08-2023	sign missing	associate.amc
403	25-08-2023	0710102056782023(No.of Docs 1)	0710102056782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4099(ND)2023	VEENU DRALL VS	Application under any other provisions- IBC	29-08-2023	Wrong filing	VEENU DRALLIP

404	26-08-2023	0710102056762023(No.of Docs 2)	0710102056762023/1	COMPANY PETITION IB (IBC)/454(PB)2023	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	29-08-2023	True Copy sign missing	knmncit
405	25-08-2023	0710102036952023(No.of Docs 2)	0710102036952023/1	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	29-08-2023	Sign missing and affidavit missing , vakalatnama court fees and welfare missing , true copy sign missing	kaushalgautam
406	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
407	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
408	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
409	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
410	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
411	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
412	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
413	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
414	4/5/2023	0710102045572022(No.of Docs 3)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	29-08-2023	affidavit missing	hitesh0119
415	27-08-2023	0710102055192023(No.of Docs 2)	0710102055192023/1	COMPANY PETITION IB (IBC)/416(ND)2023	M/S SOHAM TELECOM VS. BAJAJ APPLIANCES LIMITED	IBC Under Sec 9	29-08-2023	Index and case no missing	swapanpradhan



416	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
417	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
418	25-08-2023	0710102091092022(No.of Docs 3)	0710102091092022/2	COMPANY APPLICATION(COM PANIES ACT)/426(ND)2022	GAV DEVELOPERS PRIVATE LIMITED VS. SHUBH ADVISOR PRIVATE LIMITED	Rule 11 of NCLT	29-08-2023	Wrong filing	mknassociates
419	26-08-2023	0710102105842022(No.of Docs 2)	0710102105842022/2	INTERLOCUTORY APPLICATION (I.B.C)/6316(PB)2022	VEKAS KUMAR GARG VSASHOK GOEL & ORS.	Application under any other provisions- IBC	29-08-2023	service missing, page-44-48 hindi page	Rjtsriv
420	26-08-2023	0710200422512018(No.of Docs 1)	0710200422512018/4	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	29-08-2023	index missing	Tanujgulati0800
421	25-08-2023	0710102133632019(No.of Docs 2)	0710102133632019/18	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	29-08-2023	file with proper index	K.V. Girish Chowdary
422	26-08-2023	0710102017942023(No.of Docs 4)	0710102017942023/1	INTERLOCUTORY APPLICATION (I.B.C)/1249(ND)2023	PRADEEP KUMAR KAUSHIK VS	Rule 11 of NCLT, 2016	29-08-2023	Need to file as a IA	Hermitmonk108
423	26-08-2023	0710120001892018(No.of Docs 1)	0710120001892018/13	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-08-2023	wrong filing 2 case no showing in the file index missing	Tanujgulati0800
424	25-08-2023	0710102049002023(No.of Docs 2)	0710102049002023/3	COMPANY PETITION IB (IBC)/362(ND)2023	M/S WOOD CRAFT FURNISHERS VS. HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	29-08-2023	True copy sign missing and sign missing	FactumLegal
425	25-08-2023	0710102056782023(No.of Docs 1)	0710102056782023/1	INTERLOCUTORY APPLICATION (I.B.C)/4099(ND)2023	VEENU DRALL VS	Application under any other provisions- IBC	29-08-2023	Wrong file	VEENU DRALLIP
426	26-08-2023	0710102068702023(No.of Docs 2)	0710102068702023/1	CONTEMPT PETITION (IBC)/45(ND)2023	SUBHASH GUPTA VSCENTRAL MINE PLANNING & DESIGN INSTITUTE LTD. & ANR.	Rule 11 of NCLT, 2016	29-08-2023	Index missing	abhishekvikas

427	26-08-2023	0710102087422020(No.of Docs 1)	0710102087422020/2	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Sec 252 (3)	29-08-2023	Index missing	Eshna Kumar
428	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
429	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
430	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
431	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
432	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
433	24-08-2023	0710102045872021(No.of Docs 2)	0710102045872021/7	COMPANY PETITION IB (IBC)/412(ND)2021	STATE BANK OF INDIA VS. ARCHANA AGGARWAL	Section 95(1)	28-08-2023	Notary and affidavit address missing.	gravitaslegal
434	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
435	25-08-2023	0710102030542022(No.of Docs 2)	0710102030542022/5	INTERLOCUTORY APPLICATION (I.B.C)/1895(PB)2022	MUNENDER KUMAR SINGH VSSANJAY KUMAR SINGH	Sec 60(5)	28-08-2023	please attached court order	Eshna Kumar
436	8/6/2020	0710102063542020(No.of Docs 0)	0710102063542020/6	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Sub-Section (1) Of Section 66.	28-08-2023	sign missing	

437	24-08-2023	0710102091802021(No.of Docs 1)	0710102091802021/10	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	Pagination missing	rkadv
438	24-08-2023	0710102062192023(No.of Docs 2)	0710102062192023/2	INTERVENTION PETITION (IBC)/31(ND)2023	MULTIX OWNERS AND USERS WELFARE SOCIETY VSEICHER POLARIS PRIVATE LIMITED	Sec 60(5)	28-08-2023	Page No missing.	iti2019
439	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
440	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
441	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
442	24-08-2023	0710102023862022(No.of Docs 2)	0710102023862022/3	INTERLOCUTORY APPLICATION (I.B.C)/1680(ND)2022	SHEKHAR RESORTS LIMITED VS. EMPLOYEER STATE INSURANCE CORPORATION	Application under any other provisions- IBC	28-08-2023	Page No-12 Hindi page need to type translate .	anujksinha
443	24-08-2023	0710102012882023(No.of Docs 2)	0710102012882023/2	TRANSFER APPLICATION (IBC)/13(PB)2023	RAKESH BHATNAGAR VS. TATA CAPITAL FINANCIAL SERVICES LIMITED	Rule16(d),NCLT Rules,2016 IBC	28-08-2023	Pagination missing , true copy sign missing	Lex_nclt
444	21-08-2023	0710102048092023(No.of Docs 1)	0710102048092023/1	COMPANY PETITION IB (IBC)/405(PB)2023	MAGIC HOSPITALITIES PRIVATE LIMITED	IBC Section 59	24-08-2023	True copy sign missing	advanang
445	21-08-2023	0710102039772023(No.of Docs 2)	0710102039772023/1	INTERLOCUTORY APPLICATION (I.B.C)/3964(ND)2023	DEPUTY COMMISSIONER OF INCOME TAX VSMSA DEVELOPERS	Sec 60(5)	24-08-2023	Blank PDF uploaded	apoorv@cjalaw.in
446	21-08-2023	0710102047492023(No.of Docs 1)	0710102047492023/1	INTERVENTION PETITION (IBC)/30(ND)2023	STATE BANK OF INDIA VSUNION BANK OF INDIA	Sec 60(5),Rule 11 of NCLT, 2016	24-08-2023	True Copy sign missing	sri8191
447	19-08-2023	0710102053012023(No.of Docs 2)	0710102053012023/3	COMPANY PETITION IB (IBC)/363(PB)2023	NAVNIRMAN HIGHWAY PROJECTS PRIVATELIMITED VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	24-08-2023	Sign every pages of reply ,	SAIANDCO

448	20-08-2023	0710102021752021(No.of Docs 3)	0710102021752021/2	COMPANY PETITION (COMPANIES ACT)/71(ND)2021	M P BAKSHI SURVEYORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	24-08-2023	Please attached master index and volume -2 index and true copy sign missing	deepakmotla
449	21-08-2023	0710102024672023(No.of Docs 2)	0710102024672023/1	INTERLOCUTORY APPLICATION (I.B.C)/4232(ND)2023	MS SURYA POLYPET PRIVATE LIMITED VSMR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	24-08-2023	Proof of service missing	vipinkushwahaad v
450	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
451	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
452	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
453	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
454	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
455	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
456	21-08-2023	0710102015272023(No.of Docs 2)	0710102015272023/2	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2023	JINDAL STAINLESS (HISAR) LIMITED VS. SINGHAL STRIPS LIMITED	Sec 60(5)	24-08-2023	Page no-3 counsel details missing and sign missing every pages	Anandshrivastava
457	21-08-2023	0710102050312023(No.of Docs 2)	0710102050312023/2	COMPANY PETITION IB (IBC)/346(ND)2023	SEVEN HILLS MINERALS VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	24-08-2023	blank PDF uploaded	rakesh@12
458	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
459	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
460	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
461	23-08-2023	0710102029002023(No.of Docs 2)	0710102029002023/2	INTERLOCUTORY APPLICATION (I.B.C)/1879(ND)2023	LOVENEET HANDA VS. SHIV NANDAN SHARMA	Application under any other provisions-IBC,19(2)	23-08-2023	Address missing in affidavit	associate.amc

462	19-08-2023	0710102036552021(No.of Docs 2)	0710102036552021/3	INTERLOCUTORY APPLICATION (I.B.C)/2791(ND)2021	SHIKHA LAL VSGAURAV KATIYAR	Rule 11 of NCLT, 2016	23-08-2023	Sign missing on every pages of WS	rj92
463	19-08-2023	0710102009642021(No.of Docs 2)	0710102009642021/4	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021	DR. DINESH MOHAN SHARMA & OTHERS VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	23-08-2023	Sign missing on every pages of WS	rj92
464	19-08-2023	0710102010262023(No.of Docs 4)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	adv.sarthakj
465	19-08-2023	0710102010262023(No.of Docs 4)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	adv.sarthakj
466	22-08-2023	0710102025722023(No.of Docs 2)	0710102025722023/11	COMPANY PETITION IB (IBC)/205(ND)2023	R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS. NEWERA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-08-2023	Notary missing	YLO
467	19-08-2023	0710102010262023(No.of Docs 4)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	adv.sarthakj
468	19-08-2023	0710102010262023(No.of Docs 4)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	adv.sarthakj
469	19-08-2023	0710102042772023(No.of Docs 3)	0710102042772023/3	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	MR PRADEEP KUMAR KANDHARI VS. RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-08-2023	Sign missing on every page of reply	chamberno495
470	19-08-2023	0710102004572021(No.of Docs 2)	0710102004572021/3	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021	RUPESH DAS VS. GAURAV KATIYAR RP	Sec 60(5)	23-08-2023	Sign missing every pages of WS	rj92
471	22-08-2023	0710102035962020(No.of Docs 2)	0710102035962020/14	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	23-08-2023	Incomplete documents uploaded	Prashant Bhardwaj
472	19-08-2023	0710102001052022(No.of Docs 1)	0710102001052022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2022	TIMES INTERNET LIMITED	Sec. 230-232 - Second Motion	23-08-2023	True copy sign missing on annexures	abhishek
473	21-08-2023	0710102048712023(No.of Docs 1)	0710102048712023/5	INTERLOCUTORY APPLICATION (I.B.C)/3394(PB)2023	MR. RAM RATAN KANOONGO	Sec 60(5)	22-08-2023	index missed	Eshna Kumar

474	21-08-2023	0710102046022023(No.of Docs 2)	0710102046022023/1	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	22-08-2023	need to propely file	advharshtivedi
475	17-08-2023	0710102099762022(No.of Docs 2)	0710102099762022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Sec. 230-232 - Second Motion	18-08-2023	True Copy Sign missing	akshayringe
476	11/8/2023	0710200400792014(No.of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	18-08-2023	wrong filing	BAHLRAJIV
477	6/7/2023	0710102052302023(No.of Docs 2)	710102052302023	INTERLOCUTORY APPLICATION (I.B.C)/3991(ND)2023	INDERJEET ARORA AND SONS HUF VS. LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	18-08-2023	need to file an application	Joel
478	16-08-2023	0710102025282020(No.of Docs 2)	0710102025282020/3	INTERLOCUTORY APPLICATION (I.B.C)/1619(ND)2020	PRADEEP UPADHYAY	Sec 60(5),Sec 60(5)	18-08-2023	sign every pages	advshivamksingh
479	13-04-2022	0710102028572022(No.of Docs 0)	0710102028572022/4	CONTEMPT PETITION (IBC)/11(ND)2022	VINAY KUMAR (PARTNER - SARC) VS. MR. GAUTAM KUMAR TIWARI THE ASSESSING OFFICER INCOME TAX DEPARTMENT	Rule 11 of NCLT, 2016	18-08-2023	Notary missing	
480	16-08-2023	0710102065372021(No.of Docs 2)	0710102065372021/7	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021	ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	18-08-2023	sign missing every pages	varun.sharma301
481	16-08-2023	0710102036252023(No.of Docs 1)	0710102036252023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2023	CUSHMAN & WAKEFIELD ADVISORY ASIA(INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	18-08-2023	True copy sign missing on every pages of annexure.	anubhavnclt
482	16-08-2023	0710102022782023(No.of Docs 2)	0710102022782023/3	COMPANY PETITION IB (IBC)/280(ND)2023	HINDUSTAN COLAS PRIVATE LIMITED VS. DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	18-08-2023	Sign missing on reply all pages and true copy sign on all annexure pages .	deepakkhurana1982

483	16-08-2023	0710102069772022(No.of Docs 3)	0710102069772022/7	COMPANY PETITION IB (IBC)/725(ND)2022	INNOVATIVE INCENTIVES & REWARDS PRIVATE LIMITED VS. FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9	18-08-2023	Master index missing and page no .1-5 sign missing	sjain-563
484	11/8/2023	0710102081472021(No.of Docs 2)	0710102081472021/5	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	18-08-2023	Need to file IA with application fees	zkadvocate1@gmail.co
485	14-08-2023	0710102063342023(No.of Docs 2)	0710102063342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2023	POOJA ENTERTAINMENT AND FILMS LIMITED VS. MAYA GUPTA	Sec 60(5),Rule 11 of NCLT, 2016	17-08-2023	please mentioned on the page annexure start from which page and mentioned true copy sign on every page of annexure	kunal.godhwani
486	15-08-2023	0710102036132023(No.of Docs 3)	0710102036132023/7	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	17-08-2023	Application file in the additional	alok@kumar
487	11/8/2023	0710102014672023(No.of Docs 1)	0710102014672023/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-08-2023	Affidavit address delhi but notary from Noida	MVCO06
488	14-08-2023	0710102077652022(No.of Docs 2)	0710102077652022/2	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	17-08-2023	affidavit and notary address mismatch	RAVISHARMA
489	14-08-2023	0710102124992019(No.of Docs 2)	0710102124992019/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2019	AJAY KUMAR JINDAL VS. RIDHI SIDHI ROLLING MILLS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	17-08-2023	Index missing	Anurag@1234
490	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
491	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs

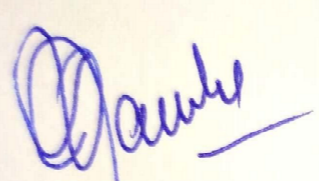
492	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
493	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
494	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
495	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
496	11/8/2023	0710102015912023(No.of Docs 2)	0710102015912023/1	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	17-08-2023	1rs court fees missing	raifanish
497	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs



498	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
499	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
500	14-08-2023	0710102057502023(No.of Docs 1)	0710102057502023/1	COMPANY PETITION (COMPANIES ACT)/125(ND)2023	HIMANSHU SHEKHAR VS. MANOHAR LAL SARRAF AND SONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	17-08-2023	Index missing , court fees 3rs and welfare missing 25rs	ad.rishi.sehgal
501	14-08-2023	0710102104502019(No.of Docs 2)	0710102104502019/19	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	17-08-2023	please attached order in the PDF	archerjurists
502	16-08-2023	0710102016952023(No.of Docs 1)	0710102016952023/2	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	17-08-2023	Proper filing with rules index,pagination	CLLLP
503	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
504	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
505	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
506	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
507	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai

508	10/8/2023	0710102053472023(No.of Docs 2)	0710102053472023/2	INTERLOCUTORY APPLICATION (I.B.C)/3636(ND)2023	AMIT AGRAWAL VS	Application under any other provisions- IBC	16-08-2023	wrong filing , please file as NCLT rules with Index	quadlegal
509	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
510	16-08-2023	0710102010012022(No.of Docs 2)	0710102010012022/21	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 244(1),Sec. 241(1),Sec. 242(4)	16-08-2023	need true copy and sign.	swapnil.123
511	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
512	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
513	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
514	10/8/2023	0710102051732023(No.of Docs 4)	0710102051732023/1	INTERLOCUTORY APPLICATION (I.B.C)/3214(ND)2023	PRADEEP KUMAR KAUSHIK VS. GREENOPOLIS WELFARE CONFEDERATION	Sec 60(5)	16-08-2023	Please file as an application with application fees	advocatevijetasin gh
515	16-08-2023	0710102015622022(No.of Docs 2)	0710102015622022/18	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need every page true copy and sign.	swapnil.123
516	16-08-2023	0710102009952022(No.of Docs 2)	0710102009952022/22	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need true copy and sign every page.	swapnil.123
517	14-08-2023	0710102011142023(No.of Docs 2)	0710102011142023/7	INTERLOCUTORY APPLICATION (I.B.C)/656(ND)2023	ARIA HOTELS AND CONSULTANCY SERVICES PRIVATE LIMITED VS. SAPAN MOHAN GARG	Sec 60(5)	16-08-2023	Every pages sign missing	admin@chandhio k.com
518	16-08-2023	0710102015632022(No.of Docs 2)	0710102015632022/22	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need true copy and sign every page.	swapnil.123
519	10/8/2023	0710102048292023(No.of Docs 1)	0710102048292023/1	INTERLOCUTORY APPLICATION (I.B.C)/3798(ND)2023	RAKESH KUMAR JINDAL VSSHYAM SEHGAL	Application under any other provisions- IBC	16-08-2023	Wrong filing	iprakesh@17
520	16-08-2023	0710102010052022(No.of Docs 2)	0710102010052022/22	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need every page true copy and sign.	swapnil.123

521	21/08/2023	0710102016082023/12	710102016082023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	Report	30-08-2023	Pages 24 and 25 according to PDF not clear,	
522				Vs.					
523	16/09/2022	0710102017752021/13	710102017752021	INTUITION REALTY PVT LTD	Sec. 230-232 - Second Motion	Report	30-08-2023	Main case number in PDF document and in Online portal not	
524				Vs.					
525	22/08/2023	0710102018642023/3	710102018642023	DELHIVERY LIMITED	IBC Under Sec 9	Report	23-08-2023	Pagination msising in document,	
526				Vs.					
527				FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED					
528	10/5/2023	0710102060562022/6	710102060562022	ESAREM TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	30-08-2023	Page numbers msising in Index,	
529				Vs.					
530	23/05/2023	0710102104202022/8	710102104202022	RSCD TELECOMMUNICAT IONS INDIA PRIVATELIMITED	IBC Section 59	Order	23-08-2023	Pagination msising before Page 4 according to PDF,	
531				Vs.					
532				REGISTRAR OF COMPANIES DELHI					

  
**DALIP LAMBA**  
**ASSISTANT REGISTRAR**

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.  
ROOM NO:-103  
011-24361890